

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.48/2016**

IN THE MATTER OF:-

VIVEK TYAGI

APPLICANT(S)

VS.

STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

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**(A.K. VIDYARTHI)
SCIENTIST -E**

**CENTRAL POLLUTION CONTROL BOARD
PARIVESH BHAWAN, EAST ARJUN NAGAR,
DELHI-110032**

**PLACE: DELHI
DATED: 04.02.2020**

JOINT INSPECTION REPORT

of

Niwari Town, Ghaziabad, Uttar Pradesh

IN THE MATTER OF

Vivek Tyagi vs State of U.P. and Others

O.A. No. 48/2016

By

**Central Pollution Control Board & Uttar
Pradesh Pollution Control Board**

Date of inspection: 25.01.2020

 A. K. Singh, S.G.B., U.P.C.B.

Joint-inspection report of Niwari Town, Ghaziabad, Uttar Pradesh in compliance to Hon'ble NGT direction dated 20.01.2020 in the Matter of Vivek Tyagi vs State of U.P. and Others in O.A. No. 48/2016

Hon'ble NGT vide its order dated 20th January 2020 in the matter of Vivek Tyagi Versus State of U.P. & Ors. has directed:

"Learned Counsel for the parties have fairly stated that they will like to check up the factual position themselves by personal visit on 25.01.2020 at 11:00 A.M. We request the Central Pollution Control Board to depute its representative to be present on 25.01.2020 at 11:00 AM at the office of Executive Officer of Niwari Municipality so that factual position may be ascertained. The concerned Regional Officer of Uttar Pradesh Pollution Control Board (UPPCB) from the Ghaziabad may also remain present there."

In compliance, a Joint Team of officials from CPCB, UPPCB, EO, Nagar Panchayat, Niwari and Learned Counsels for the parties carried out joint inspection of the Niwari town on 25.01.2020 to ascertain the factual position of Municipal Solid Waste Management and Status of Ponds of Niwari town, Ghaziabad, Uttar Pradesh.

Observations of the inspecting team are as follows:

There are three ponds and two drains in Niwari Town. 4th Pond is a low-lying barren land without water.

Details of the ponds and the drains are as follows:

Sl. no.	Landmark	Pond	Latitude and Longitude
1	Behind Indrapuri Nagar Panchayat Market, Niwari Town (Ward 1)	Pond 1	28°52'28.7"N, 77°32'00.6"E
2	In front of Keshabpuri Balmiki Basti, Niwari Town	Pond 2	28°52'42.0"N, 77°32'26.0"E
3	Near Shankarpuri, Hanuman Chowk, Niwari Town	Pond 3	28°52'10.5"N, 77°32'30.9"E
4	Barren low lying area near Shamshan Ghat on Niwari-Modinagar Road	Reported Pond 4 is low-lying area without water	28°52'05.0"N, 77°32'38.3"E
5	Drain near Nagar Panchayat Barat Ghar at Niwari	DRAIN-1	28°52'31.8"N, 77°32'05.5"E
6	Drain outside Cremation Ground, Niwari-Modinagar Road	DRAIN-2	28°52'5.49"N, 77°32'38.61"E

(A) [Signature] Sci B' CPCR -3-

1) Status of ponds:

Natural ponds 3 nos. and Pond-4 (mentioned in O.A. No. 48/2016) is a low-lying barren land which was dry at the time of inspection.

During discussion in the office of Executive Officer, the representatives from NEERI informed that NEERI has invited tender twice to carry out rejuvenation of ponds, but only single bid was received both times. Third time, tenders have been invited and three bids have been received.

The status of the ponds has observed during inspection is as follows:

Pond 1 (Fig 1.1):

- Pond 1 is situated behind Indrapuri Nagar Panchayat Market, Niwari Town (Ward 1) at the side of Barat Ghar. A project has been awarded to NEERI for rejuvenation of the pond area using Phytorid technology which is yet to start. Before starting the project work, as proposed by NEERI cleaning of the pond was carried out in November, 2019 (**Report attached as Annexure 1**) which involved removal of floating weed (Pischia) from the pond as well as removal of side from the sides of the pond.
- A drain containing municipal waste water enters the pond from a corner of Barat Ghar (**Fig 1.3**). A temporary channel (**Fig. 1.4**) is constructed with the help of the solid waste material extracted from the pond to divert the wastewater flowing in to the pond from the drain. However, complete diversion was not achievable and the flow was observed entering into the pond from the side of Barat Ghar.
- No municipal solid waste was dumped near the pond.
- Although most of the weeds had been removed from the pond in November as can be seen from the report annexed but small area of the pond at one corner of the pond was found covered with weeds (**Fig.1.2**).
- In area, with elephant grass where water depth was about 2.0 meters, the cleaning equipment cannot reach due to unavailability of approach road and habitation near pond.
- As per NEERI representative, work could not be started as applications for tender did not meet minimum requirement criteria

 S. B. L. PCB

Pond 2 (Fig 2.1):

- The pond is situated in front of Keshabpuri Balmiki Basti, Niwari Town. As informed, it receives domestic waste water from about 200 households along with rain water. NEERI is awarded a project to treat sewage (waste water) entering into the pond by using phytoremediation technology cleaning approximately 400 KLD of water entering the pond at a time which may begin within a month as informed. No municipal/other waste was dumped on the sides of the pond.
- The pond was found clean and observed with no dumping of municipal/other wastes.
- A contract for development and beautification of the pond is awarded to M/s Kamdhenu constructions on 11.11.2019 (**Annexure 2**).
- A nearby small low lying area was found connected through a channel (**Fig.2.2**) with the pond. This area was earlier used for fish seeding when pisciculture was done in the pond. Ponding of Water and growth of algae covering the area was observed (Fig. 2.3 A & B). This needs to be cleaned. As observed, it is actually a barren low lying land, serving as storm water inlet channel to pond during rainy season.
- Also, connected with the above said area large area, which as informed is a barren land but ponding of water was observed since the water level in pond was above the bed level of channel.
- Three small temples exist at a distance of about 300-400 meters from the pond. Out of the three, one temple is situated in the low lying area which is being filled up with the waste (silt and other materials) from the cleaning of the pond on request of the priest (Fig. 2.4). The same will be capped/covered with soil after filling and levelling is done.
- Three persons on random basis were interviewed to take feedback, by the joint inspection team. All three persons appreciated the work being done by Nagar Panchayat.

Pond 3 (Fig 3.1):

- Pond 3 is situated near Shankarpuri, Hanuman Chowk, Niwari Town. The pond needs to be de-silted and cleaned in some area, as silt was accumulated in some patches.
- 10 meters' length of the wall of the channel/drain (**Fig. 3.2 A & B**) adjacent to the pond, needs to be repaired, to avoid possibility of seepage of drain water into the pond.

① *[Signature]*
Sci B, CPCB
-5-

- No overflow was observed from the drain into the pond. This pond has no drain directly connected to it. No project or work is proposed by Nagar Panchayat for this pond. No Municipal/other Solid waste is dumped.
- In front of this pond, a garment factory was found. It was not in operation at the time of inspection. As per locals, the said unit has been since long time. Uttar Pradesh Pollution Control Board has not issued any consent to the unit. Executive Officer, Niwari was asked by UPPCB to ensure that industrial activities should not take place in the area.

Pond 4 (Fig 4.1):

- Pond 4 (as mentioned in O.A. No. 48/2016) is a low-lying barren land near Forensic Science Laboratory on Modinagar Road.
- A tender has been awarded to M/s Kamdhenu Constructions for construction of a park over it (**Annexure 3**).
- The pond is also being filled up with the waste silt material obtained from the cleaning of the Pond No. 1.

2) Status of Municipal Solid Waste Management:

- Joint inspection team observed the status of Solid Waste Management (**Annexure 4**) from the households. As per the residents in Niwari, door to door collection of municipal solid waste and its source segregation is being practised since 12-14 months. Nagar Panchayat has also distributed coloured dustbins to the households for source segregation of the waste. About 20 nos. houses were checked on random basis and persons were interviewed about waste collection from houses.
- Over all whole Niwari town was found clean except at certain areas around the drains where the households sometimes dump their waste and cattles were found living on the sides of the drain.
- The collected waste is sent to a Waste Processing Centre (**Fig: 5.1**) developed by the Nagar Panchayat. Aerobic bio composting (**Fig: 5.3**) is being practised at the centre. Manpower of about 14 people is involved in processing of the waste collected on daily basis. Prepared compost is sold to local farmers at disposable price (Rs. 5.0 per kg).
- Nagar Panchayat has contract with the organization MUSKAN for management of Municipal Solid waste. (**Annexure: 5**)

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Sd/-, CPCB
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3) Waste water from open municipal drains:

- Open drainage system was found in town which receives the sewage from households of Niwari town.
- Open drains discharge the waste water into the major drain of Niwari which carries the sewage to Modinagar drain & then to Kadrabad drain.
- Main Niwari drain, which carries the sewage to Modinagar was found constructed with concrete, upto outskirts of Niwari town.
- Municipal sewage of some nearby households is being discharged through open drains, into Ponds 1 and 2.
- No overflow from the drains was observed during the visit.
- The passage of the main drain of the Niwari Town into the Upper Ganga Canal was found dry and blocked (**Fig: 6**). Hence, no waste water is being discharged into the Upper Ganga Canal.

4) Siwal Khas:

- Joint inspection team also visited the Siwal Khas, Meerut area mentioned in the earlier order of Hon'ble NGT dated 29.07.2019.
- Inlet of syphon connecting canal and storm water drain was observed and found closed using local soil.
- No drain was found discharging the waste water in the Upper Ganga Canal. But solid Municipal waste (**Fig:7**) was found dumped along the escape channel on side of the canal.

Recommendations of the Joint Inspection Team:

1. Low lying areas shall be filled up with the construction waste materials and the silt obtained by desilting of the existing ponds. Also, after filling and levelling the area should be covered with soil.
2. Regular cleaning of the drains shall be carried out for removal of municipal solid waste to ensure continuous flow.
3. Regular cleaning and de-weeding of the ponds shall be carried out.
4. Side wall of the drain, near pond 3 shall be repaired to ensure no discharge/seepage of sewage in the pond.
5. Small low lying area which was earlier used for fish seeding, connected with Pond-2 and covered with algae shall be cleaned.

(A) *[Signature]*
Sd/- (B)
CPCB

6. At Siwal Khas area, around the Upper Ganga Canal, Municipal Solid waste dumped on the sides of escape channel, should be cleaned and the solid waste should be properly managed.

Officials of the Joint Inspection Team:

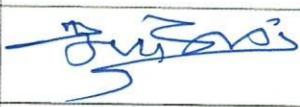
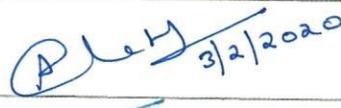
Inspection team (Name and Designation)	Signature and date
Mr. C.B. Chourasia Scientist-E, CPCB	
Dr. Anu Chetal Scientist-B, CPCB	 3/2/2020
Mr. Utsav Sharma, UPPCB, RO, Ghaziabad,	 3/2/2020



Fig. 1.1: Pond 1



Fig. 1.2: Pond 1, part covered with algae at one corner

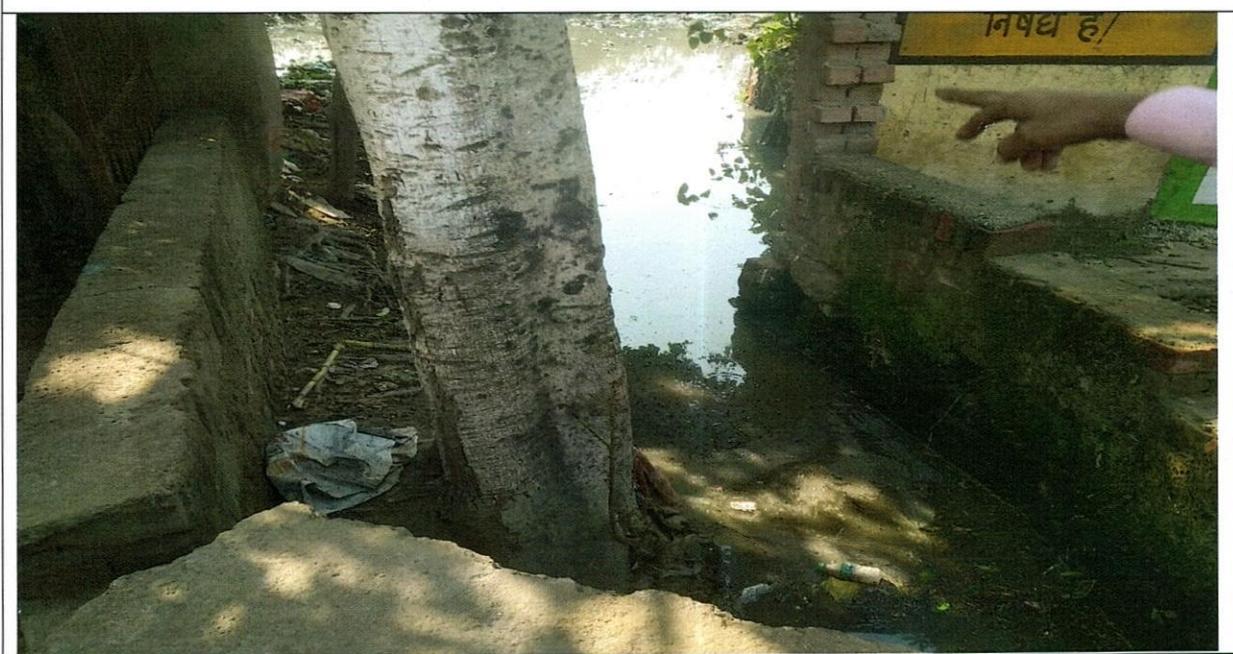


Fig. 1.3: Drain entering into Pond 1 from a corner of Barat Ghar



Fig. 1.4: Temporary diversion to prevent entry of drain water into pond.



Fig. 1.5: Waste water from drain mixing with pond water



Fig. 1.6: Back side of the pond



Fig. 1.7: Back side of the pond



Fig. 2.1: Pond 2



Fig. 2.2: Channel from Pond 2 to nearby low lying area



Fig. 2.3 A: Low Lying Area covered with algae and needs to be cleaned

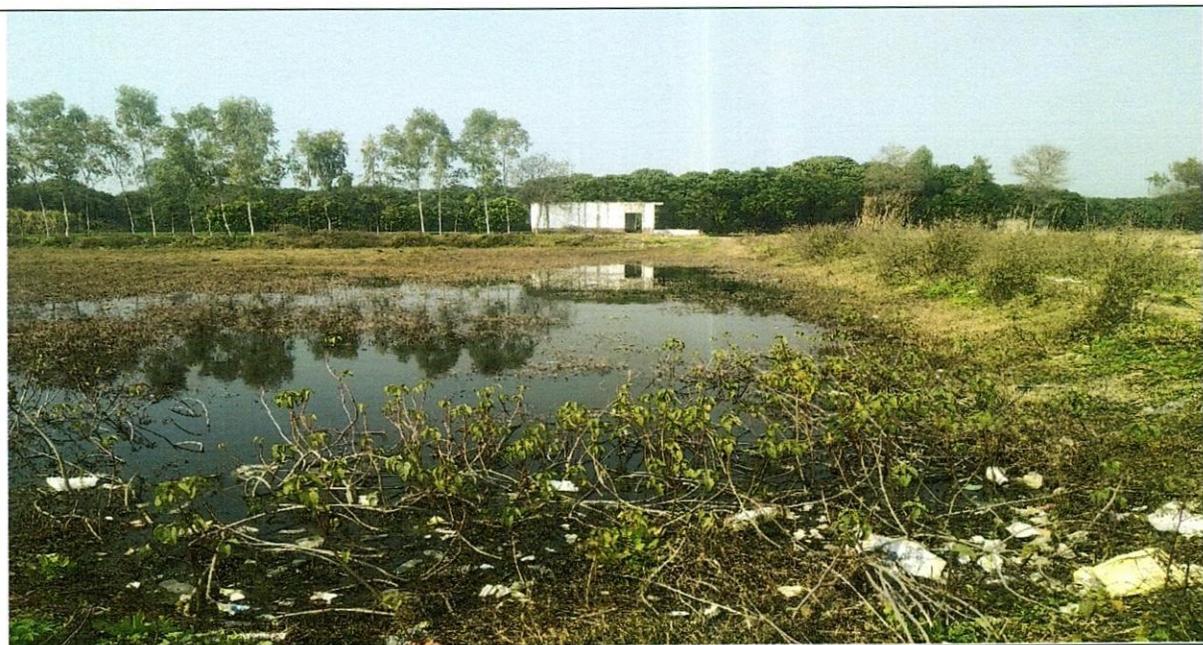


Fig. 2.3 B: Low Lying Area having water ponding



Fig. 2.4: Solid waste used as filler material in low lying area near temples



Fig. 3.1: Pond 3



Fig. 3.2 A: Drain adjacent to the Pond 3



Fig. 3.2 B: Drain adjacent to the Pond 3



Fig. 4.1: Pond 4; A low-lying area (reported as pond as pond in O.A. No. 48/2016)



Fig. 4.2: Solid waste being used as filler material

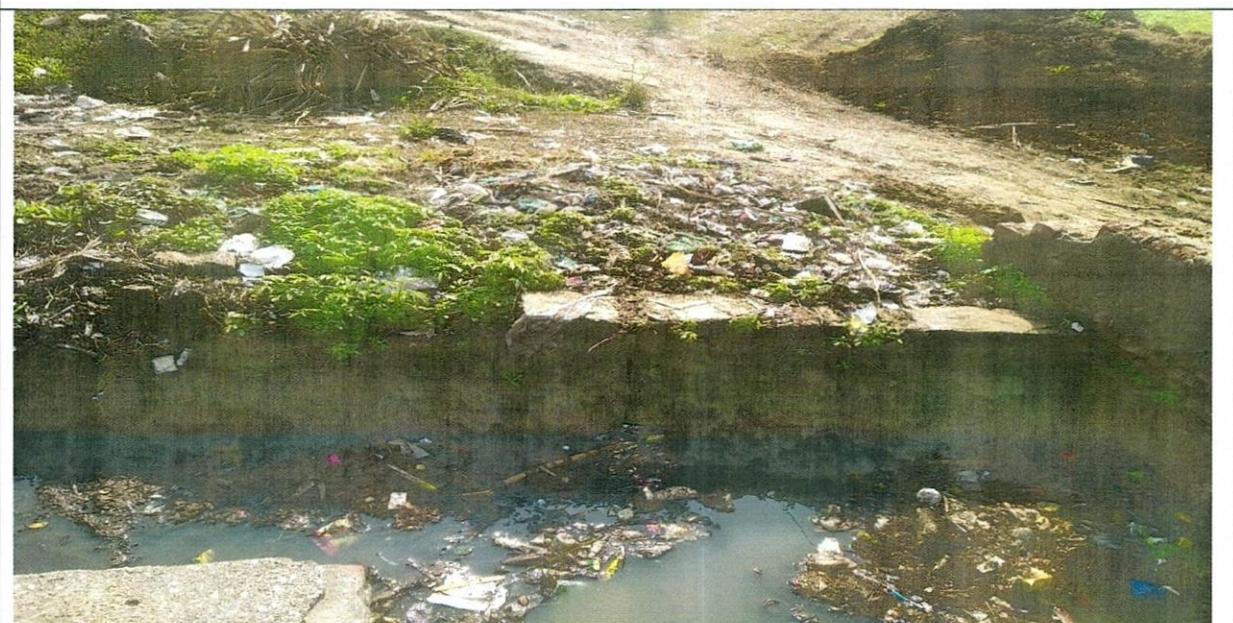


Fig. 4.3: Drain blocked by Solid waste dropped by the local residents



Fig. 5.1: Aerobic composting at Waste Processing Centre



Fig. 5.2: Segregated waste at Waste Processing Centre

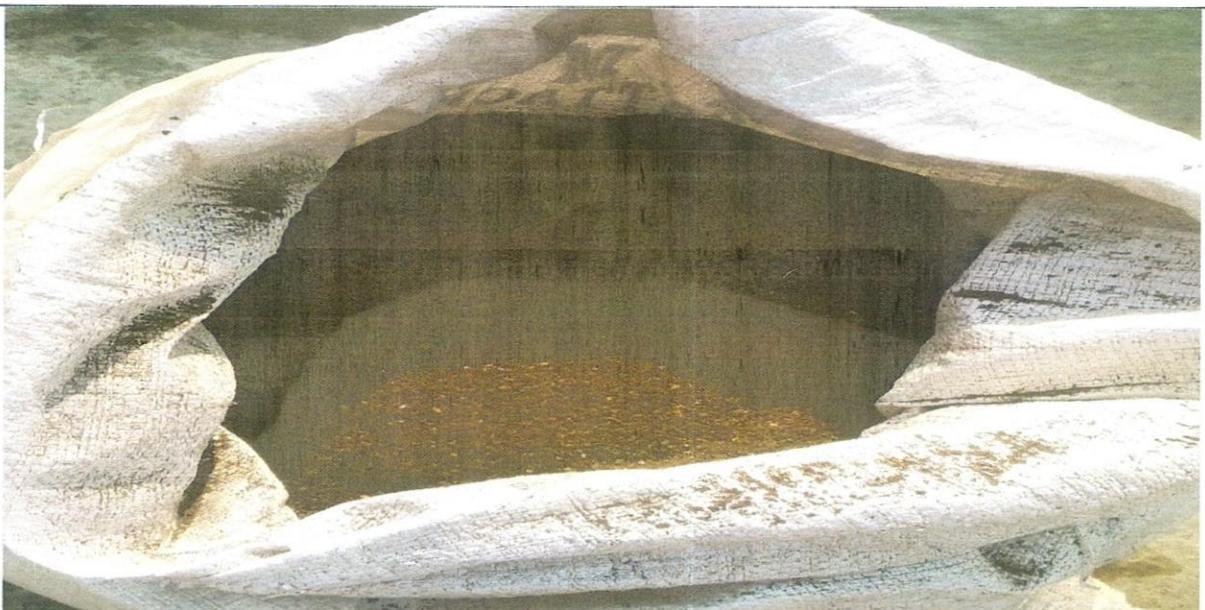


Fig. 5.3: Compost prepared at Waste processing centre



Fig. 6: Dry Drain near Bijli Ghar



Fig. 7: Solid waste dumped at Siwal Khas area along escape channel of Upper Ganga Canal



Fig. 8: Escape channel of Upper Ganga canal



Conservation & Beautification of Niwari Ponds, Ghaziabad, Uttar Pradesh

“Report on Niwari Pond Site Cleaning”



Submitted by,



**CSIR-National Environmental Engineering Research Institute,
Nagpur**

Date: 25th November 2019



ONSITE ACTIVITY FOR INITIATION OF TREATMENT PROCESS



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Work Details ; Overview

The clean-up work of Pond 1 in Niwari (Ghaziabad) was required before the pond rejuvenation activity may be initiated. The work was started by CSIR-NEERI team on 16/11/2019, with the local support of Niwari Nagar Panchayat. The clean-up process involved removal of side weeds in the periphery of pond as well as removal of floating weeds (identified as *Pistia*) from the surface of the pond. The floating weeds densely covered almost entire area of the pond.

For ease of understanding the pond was marked, as shown in following figure, in different land region R1-R10 and pond water region PW1-PW3.

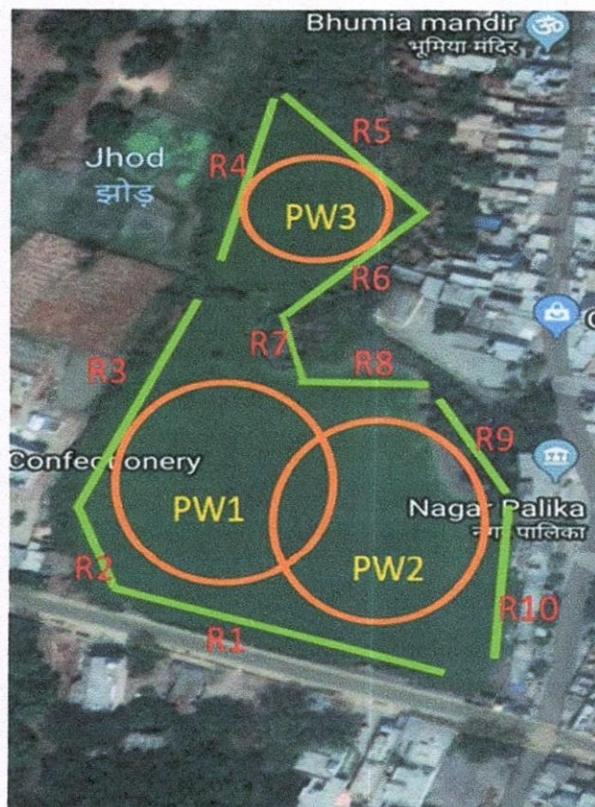


Figure 1: Satellite Image of Pond 1 in Niwari with Marked Boundary Regions (R1-R10) and Pond water Zones (PW1-PW3)



The initial observation about the pond:

1. Weed was accumulated in masses all over the pond with sparingly available visible water
2. Weeds nearly 6-8 feet, were all surrounding the pond in all the regions as marked R2-R10 except in the region R1, small heighted grass was covering the pond

The on-site work started on 16th Nov 2019. NEERI team met the Executive officer (EO) of Nagar Panchayat, Niwari, Ms. Niti Gupta regarding plan of work. After following necessary official procedures, the hiring of JCB, trolleys and labour for execution of work was facilitated. Site visit of pond 1, pond 2 as well as visit to a compost site regarding proper disposal of removed weed, sludge from pond 1 was undertaken. The work of removal of weeds from region 1 (R1 as shown in Figure 1) at Pond1 was started by hiring JCB machine and required manpower. The removed waste/weeds were simultaneously sent to designated dumpsite by using tractors. Later on the day 1, meeting with chairman of Nagar Panchayat, Niwari was done to discuss the modalities for implementing the work. Removal of weeds from region 3 (as shown in Figure 2) of pond 1 was done on day 2 by using JCB and trolleys. The length and width of region 3 where side weeds were removed was approx. 120m length and 2m width. Also, removal of side weeds from region 2 which was adjacent to main road was performed. Significant amount of weeds from the sides of the pond were removed. On day 3, region 7 covering major part of PW 1 was targeted and floating weeds were removed and disposed at the designated site. Additionally, manual cutting of weeds from sides of pond (region 8) was also started. From region 5, removal of side weeds was done by using another JCB machine. Later, onsite meeting and discussion with Executive Officer and Chairperson, Nagar Panchayat,



Niwari was done. On day 4, submerged weed along the sides in region 3 was done by pulling the weeds with the JCB and disposed accordingly. Removal of floating weeds (region 1 covering major part of PW1) was done and a significant portion of floating weeds were removed at the end of the day by using fish net. It is removed from main road side because of favourable wind direction. After removal of weeds it is sent to designated disposal site. Samples of sludge and roots of floating weeds were collected from pond 1 and Samples of pond water were also collected from two suitable locations of the pond. Day 5, region 5 was target and side weeds were removed from the area accessible to machine. Also region 7 along the barat ghar side was cleaned with the help of JCB. Spraying of salt and vinegar mixed water is done on side weeds in region 3, region 4 to wilt off side weeds which is difficult to remove by JCB due to marshy land. Later on the day, JCB started cleaning of side weeds and making space for work in region 9 and region 10 and floating weeds was removed (region 1 covering major part of PW2) manually by the labourers. All the waste was sent to designated disposal site by JCB and Tractor. Majorly by this time surrounding area has been cleaned and some of the floating weeds has been dumped at the disposal site. On day 6, cleaning of surrounding weeds by the manual harvesting was done.

Ms. Somya Pandey, SDM, Modinagar and Nagar Panchayat officials visited the site and discussed about the challenges facing the treatment. Discussions were also made on what inputs were required from Nagar Panchayat in terms of diverting / stopping inflow into the drains to prevent weed growth recurring in the ponds.

On day 7, analysis of Water Quality Parameters of Niwari Pond (1) at different regions was done. The details of sampling locations and values of parameters are



given in table1. Day 8 to 10, removal of floating weeds in region 1 was continued for cleaning of the pond water.

Significant amount of weeds were removed. On day 9 and 10, sampling of Pond water and soil/sludge at all ten locations as marked in the Figure 1 was carried out. Soil samples were also collected from agricultural fields and areas adjacent to the pond, behind R3. The samples were carried back to CSIR-NEERI and further analysis will be done. The detailed pictorial summary of day wise progress is shown in **Figure 2**.



Table 1. Analysis of Water Quality Parameters of Niwari Pond (1) at different regions

Pond Regions	Location	Temp (°C)	TDS (ppm)	pH	DO (mg/l)
R1	28.874515°N, 77.534045°E	17.3	823	8.3	1.25
R2	28.874810°N 77.533425°E	17.5	823	8.5	2.00
R3	28.875316°N 77.533450°E	17.4	818	8.3	1.75
R4	28.876163°N 77.533840°E	17.3	830	8.4	1.40
R5	28.876358°N 77.534271°E	17.3	826	8.3	1.04
R6	28.875993°N 77.534307°E	17.3	831	8.3	3.92
R7	28.875574°N 77.534041°E	17.9	818	8.4	5.24
R8	28.875495°N 77.534487°E	16.9	840	8.3	4.68
R9	28.875258°N 77.534577°E	18.1	852	8.3	2.44
R10	28.874608°N 77.534700°E	17.7	846	8.6	4.78
PW(1)	28.874950°N 77.533812°E	8.1	825	8.1	6.28
PW(2)	28.874840°N 77.534436°E	8.3	828	8.3	5.31
PW(3)	28.876052°N 77.534056°E	8.8	795	8.8	12.6



Note:

After 10 days of continuous work and constant effort in cleaning the pond, it was observed that the *pistia* weed is spreading and fully blooming all over the pond.

After repeated efforts and massive weed pulling and dumping, the density has decreased however due to invasive nature of the weed it is spreading all over the cleaned part and due to constant inflow and availability of nutrient rich water and other optimum conditions the new buds are proliferating over a period of cleaning time.

For the sake of controlling the invasion, it is recommended that a temporary diversion of the inflowing Nallah from the barat ghar R6-R7 is required. This will stop the inflow of the nutrient rich sewage form the open drains from the village in to the pond and may help in limiting the growth of *pistia* weed in the pond. Thus, helping in removal of *pistia* weed from pond.

For the surrounding weeds which were inaccessible for the machine and man due to marshy base, salt solution has been sprayed, to induce expected wilting in next 10-14 days.

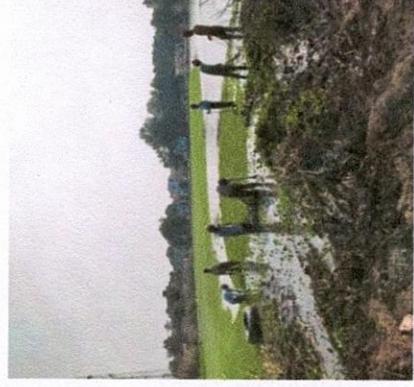


Specific next course of action;

1. Divert the nallah inflow temporarily in the region R9 to limit the supply in the pond so that the weed doesn't get nutrients to proliferate/grow.
2. Regular cleaning of the surrounding weeds and weeds before it bloom again.
3. Regulate/stop the dumping of solid waste from region R10 in the pond from surrounding shops.
4. Regulate and divert the inflow of household waste in the pond from backside region R6 and R3
5. Further detailed action on following aspects for pond rejuvenation will be required:
 - a. Cleaning and dredging of Ponds.
 - b. Implementation of the treatment process for drains-Phytoid.
 - c. Installation of Aerators and Florafths for Pond Clean up.



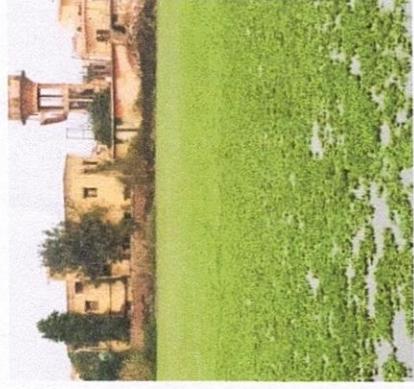
Day 1



Day 3



Day 4



Day 5



Day 6

The weed is less dense however is spreading around the clean areas

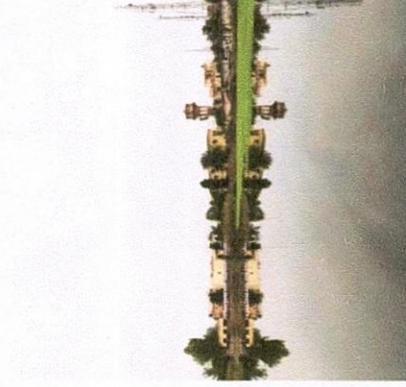


Day 7

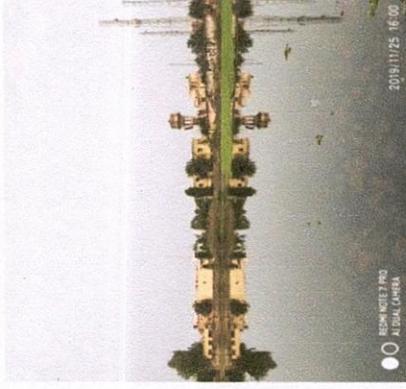
Water quality testing



Day 8



Day 9



Day 10

Figure: 2. Detailed summary of day-wise work progress



Figure 3.
Detailed day wise work execution
as depicted in images

Day 1, 16.11.2019

Morning



Evening



Day 2, 17.11.2019



Pond1 in the evening and marked areas where cleaning is done.



Removal of weeds after breaking boundary wall in region R9

Day 3, 18.11.2019



Removal of floating weeds from pond 1



Disposal of weeds to a designated site



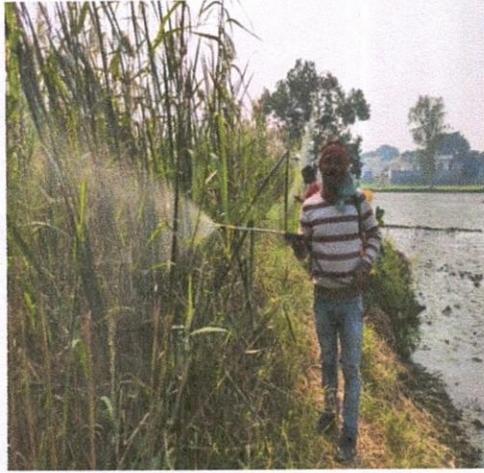
Meeting with EO and chairman at the site



Day 4, 19.11.2019



Day 5
20.11.2019



Day 6
21.11.2019



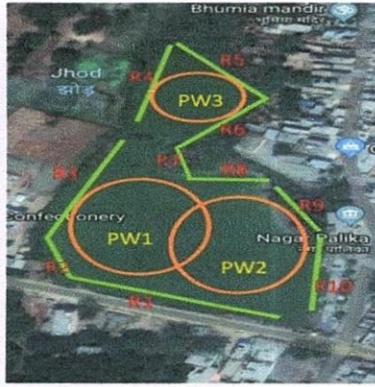
Site Visit: Ms. Somya Pandey, SDM, Modinagar and Nagar Panchayat officials in discussion with CSIR-NEERI Team

Day 7

Water Quality Parameters of Niwari Pond (1) Regions 22/11/19



(A) Sample



(B) Pond



(C)



(D)

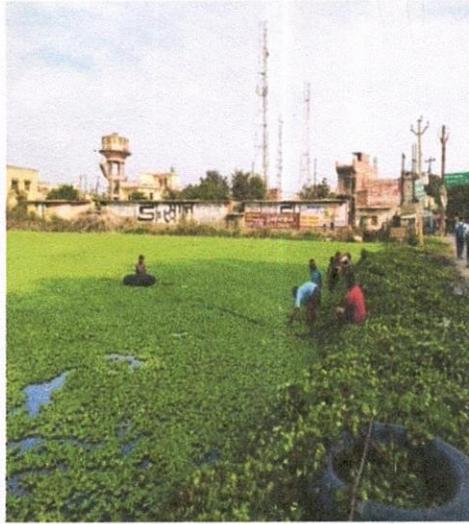


(E) Geo Tagged



(F)

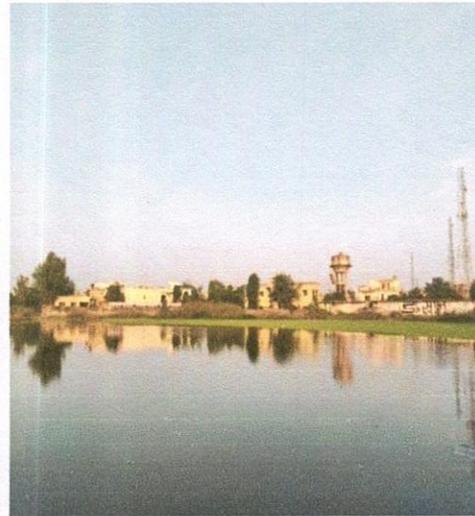
Day 8 / 23.11.2019



Removal of weeds in region 1



Pond 1 morning



Pond 1 evening

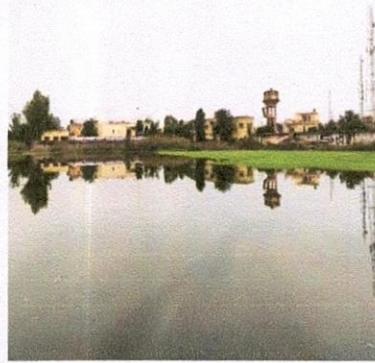
Day 9 / 24.11.2019



Sampling and testing of pond water

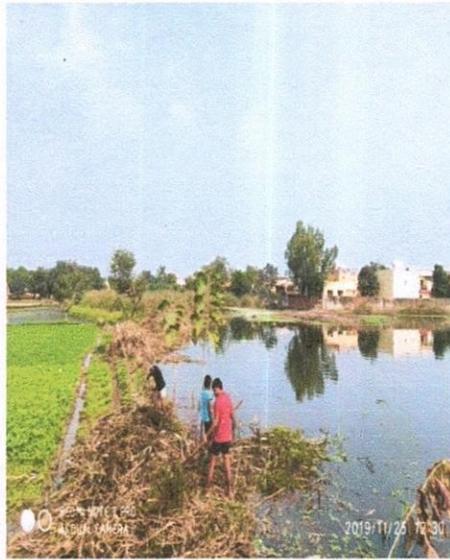


Sampling from PW3



Pond 1 in the evening

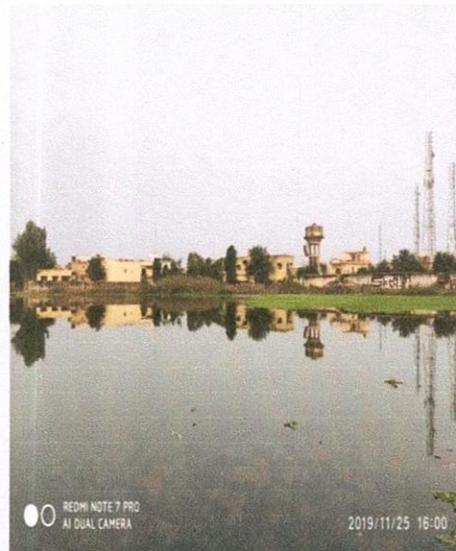
Day 10, 25.11.2019



Removal of side weeds R3



Soil sampling from agricultural field adjacent to Pond 1 behind R3



Pond 1 evening

कार्यालय – नगर पंचायत निवाड़ी, जनपद (गाजियाबाद)

पत्रांक:- 273/न0प0नि0/2019-2020

दिनांक: 11.11.2019

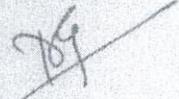
Notification of award of Contract

ठेकेदार का नाम:- मै0 कामधेनु कन्सट्रक्सन।

विषय:- बाल्मीकि बस्ती में तालाब का विकास एवं सौन्दर्यीकरण का कार्य।

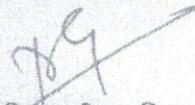
एतद्वारा उपर्युक्त विषयक आपको सूचित किया जाता है कि आप द्वारा दी गयी ई-निविदा संख्या 2019_DOLBU_391837_1 दिनांक 31.10.2019 में दी गयी फाईनैशियल बिड (बी0ओ0क्यू0) निविदा दरें, जो कि आगणन दर अंकन रूपये से 70,11,302=00 से 0.60 प्रतिशत निम्न पर अंकन रूपये 69,69,234=00 का है, को नगर पंचायत निवाड़ी जनपद गाजियाबाद द्वारा स्वीकृत कर लिया गया है।

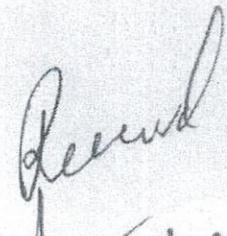
अतः आपसे अपेक्षा की जाती है कि आप पत्र प्राप्ति के 02 दिवस के अन्दर अवशेष 08 प्रतिशत धरोहर धनराशि जमा कराते हुए उक्त कार्य के अनुबन्ध आदि की कार्यवाही पूर्ण करा ले तथा उक्त कार्य हेतु निर्धारित कार्य अवधि 06 माह में कार्य पूर्ण कर पंचायत को लिखित रूप में सूचित करें, जिससे की कार्य सन्तोषजनक होने के उपरान्त उक्त कार्य का भुगतान पंचायत द्वारा किया जा सके। उक्त कार्य का पंजीकरण श्रम कार्यालय में कराकर पंजीकरण पत्र कार्यालय में प्रस्तुत करने के उपरान्त भुगतान की कार्यवाही की जायेगी।


अधिसासी अधिकारी
नगर पंचायत निवाड़ी

प्रतिलिपि:-

- 1-अध्यक्ष महोदया, नगर पंचायत निवाड़ी की सेवा में सादर सूचनार्थ प्रेषित।
- 2-श्रीमति स्मृति गुप्ता, अवर अभियन्ता, नगर पंचायत निवाड़ी को इस निर्देश के साथ प्रेषित कि उक्त कार्य को निर्धारित मानक विशिष्टियों के अनुरूप पूर्ण कराना सुनिश्चित करें तथा समय-समय पर कार्य की प्रगति के फोटोग्राफ जिसमें आप स्वंग प्रदर्शित हो पत्रावली पर प्रस्तुत करना सुनिश्चित करें।


अधिसासी अधिकारी
नगर पंचायत निवाड़ी


19/11/19

कार्यालय – नगर पंचायत निवाड़ी, जनपद (गाजियाबाद)

पत्रांक: 275 / न0प0नि0 / 2019-2020

दिनांक: 13.11.2019

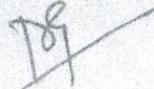
Notification of award of Contract

ठेकेदार का नाम:- मै0 कामधेनु कन्सट्रक्सन।

विषय:- निवाड़ी-मोदीनगर मार्ग पर पार्क का निर्माण कार्य।

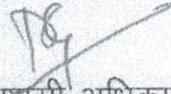
एतद्वारा उपर्युक्त विषयक आपको सूचित किया जाता है कि आप द्वारा दी गयी ई-निविदा संख्या 2019_DOLBU_392069_1 दिनांक 31.10.2019 में दी गयी फाईनैन्शियल बिड (बी0ओ0क्यू0) निविदा दरें, जो कि आगणन दर अंकन रूपये से 51,29,294=00 से 0.60 प्रतिशत निम्न पर अंकन रूपये 50,98,518=00 का है, को नगर पंचायत निवाड़ी जनपद गाजियाबाद द्वारा स्वीकृत कर लिया गया है।

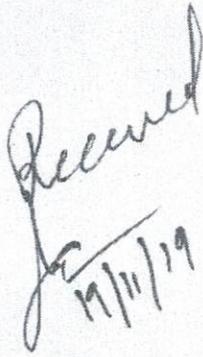
अतः आपसे अपेक्षा की जाती है कि आप पत्र प्राप्ति के 02 दिवस के अन्दर अवशेष 08 प्रतिशत धरोहर धनराशि जमा कराते हुए उक्त कार्य के अनुबन्ध आदि की कार्यवाही पूर्ण करा ले तथा उक्त कार्य हेतु निर्धारित कार्य अवधि 06 माह में कार्य पूर्ण कर पंचायत को लिखित रूप में सूचित करें, जिससे की कार्य सन्तोषजनक होने के उपरान्त उक्त कार्य का भुगतान पंचायत द्वारा किया जा सकें। उक्त कार्य का पंजीकरण श्रम कार्यालय में कराकर पंजीकरण पत्र कार्यालय में प्रस्तुत करने के उपरान्त भुगतान की कार्यवाही की जायेगी।


अधिसासी अधिकारी
नगर पंचायत निवाड़ी

प्रतिलिपि:-

- 1-अध्यक्ष महोदया, नगर पंचायत निवाड़ी की सेवा में सादर सूचनार्थ प्रेषित।
- 2-श्रीमति स्मृति गुप्ता, अवर अभियन्ता, नगर पंचायत निवाड़ी को इस निर्देश के साथ प्रेषित कि उक्त कार्य को निर्धारित मानक विशिष्टियों के अनुरूप पूर्ण कराना सुनिश्चित करें तथा समय-समय पर कार्य की प्रगति के फोटोग्राफ जिसमें आप स्वम प्रदर्शित हो पत्रावली पर प्रस्तुत करना सुनिश्चित करें।


अधिसासी अधिकारी
नगर पंचायत निवाड़ी


17/11/19

Nagar Panchayat Niwari Solid Waste Management

Steps taken For SWM

- Identified land for MRF/Processing center and sanctioned by board.
- Hired govt. empanalled company named Muskan jyoti samiti for Door to door collection, transportation and Processing of solid waste.
- Purchased 8 rickshaws and hired 1 Mechanical vehicle for Door to door collection.
- MRF and processing site developed and treatment of Solid waste started.

Introduction

- Niwari Nagar Panchayat is situated in District Ghaziabad with the population of approx. 9500 and approx. 1950 households. There are 10 wards in Niwari Town and 100 % wards are covered under door to door collection system with 100% segregation at source. Total waste generation in the town is approx. 1700 Kgs per day out of which approx. 450 Kgs of compost is being generated through windrow composting.

IEC Activities and Capacity Building

**Work started by Nagar panchayat Niwari
with Muskan jyoti Samiti**





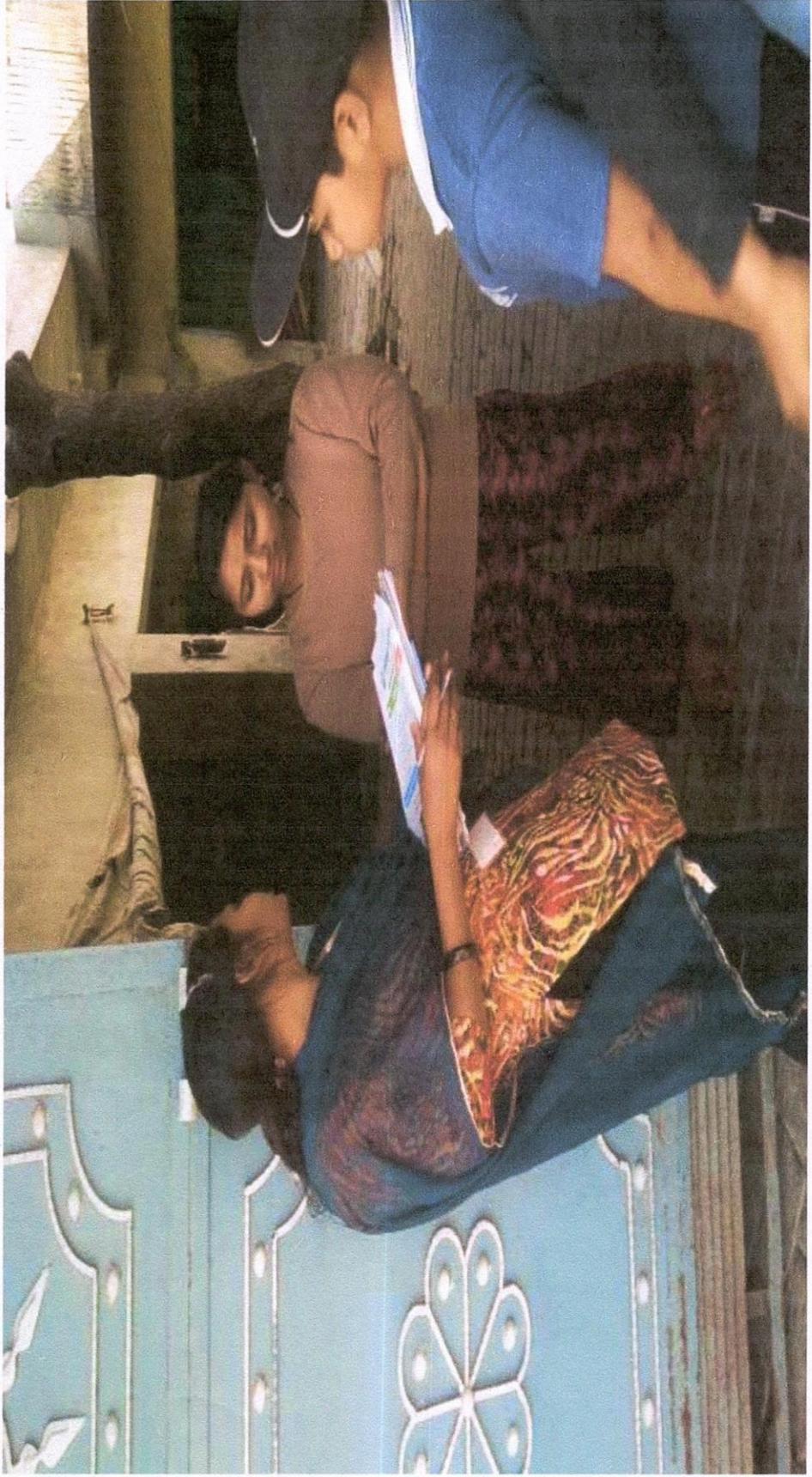
Door to Door Collection in Niwari



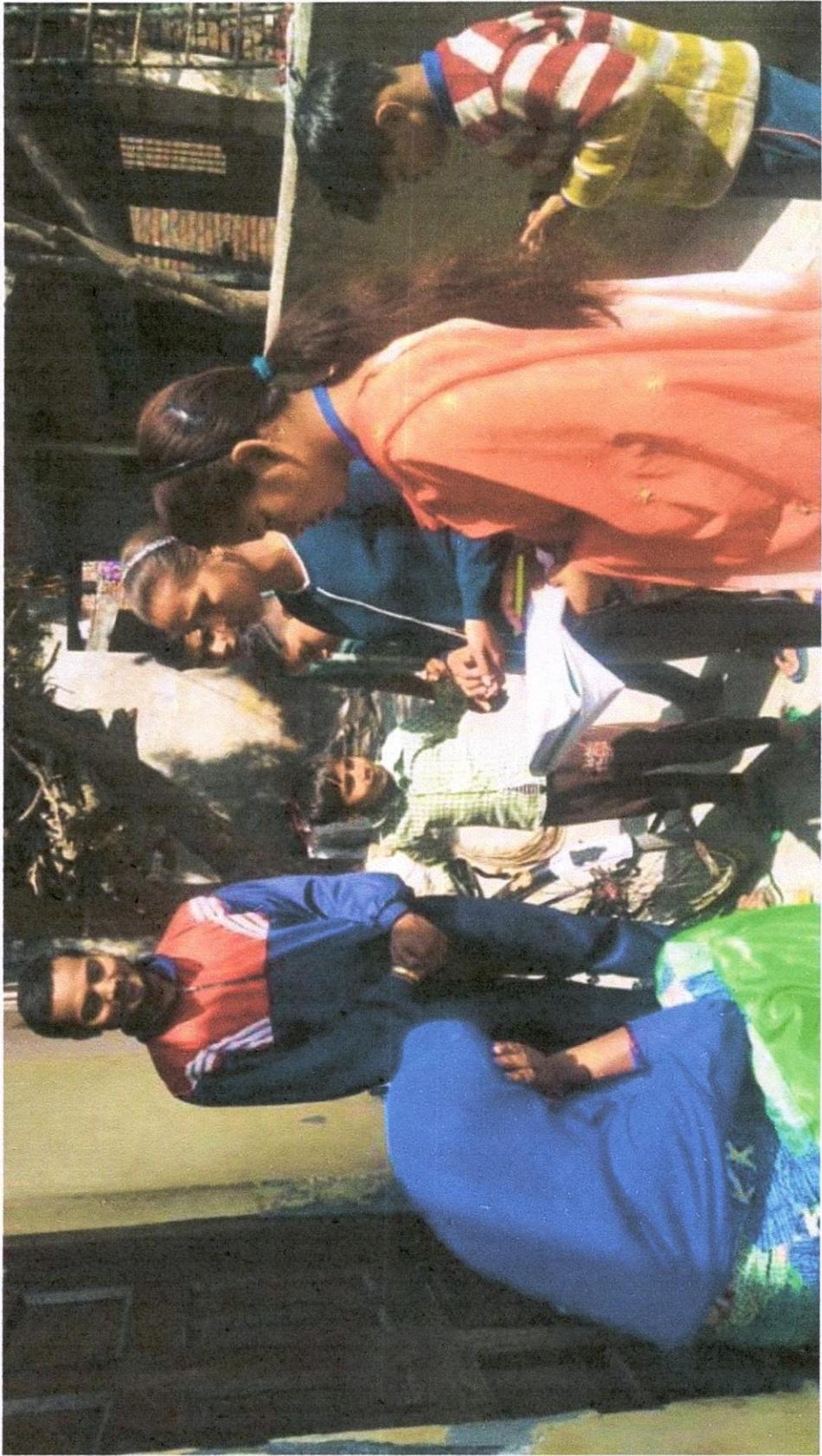
PROTECTIVE EQUIPMENTS DISTRIBUTION TO ALL EMPLOYEES



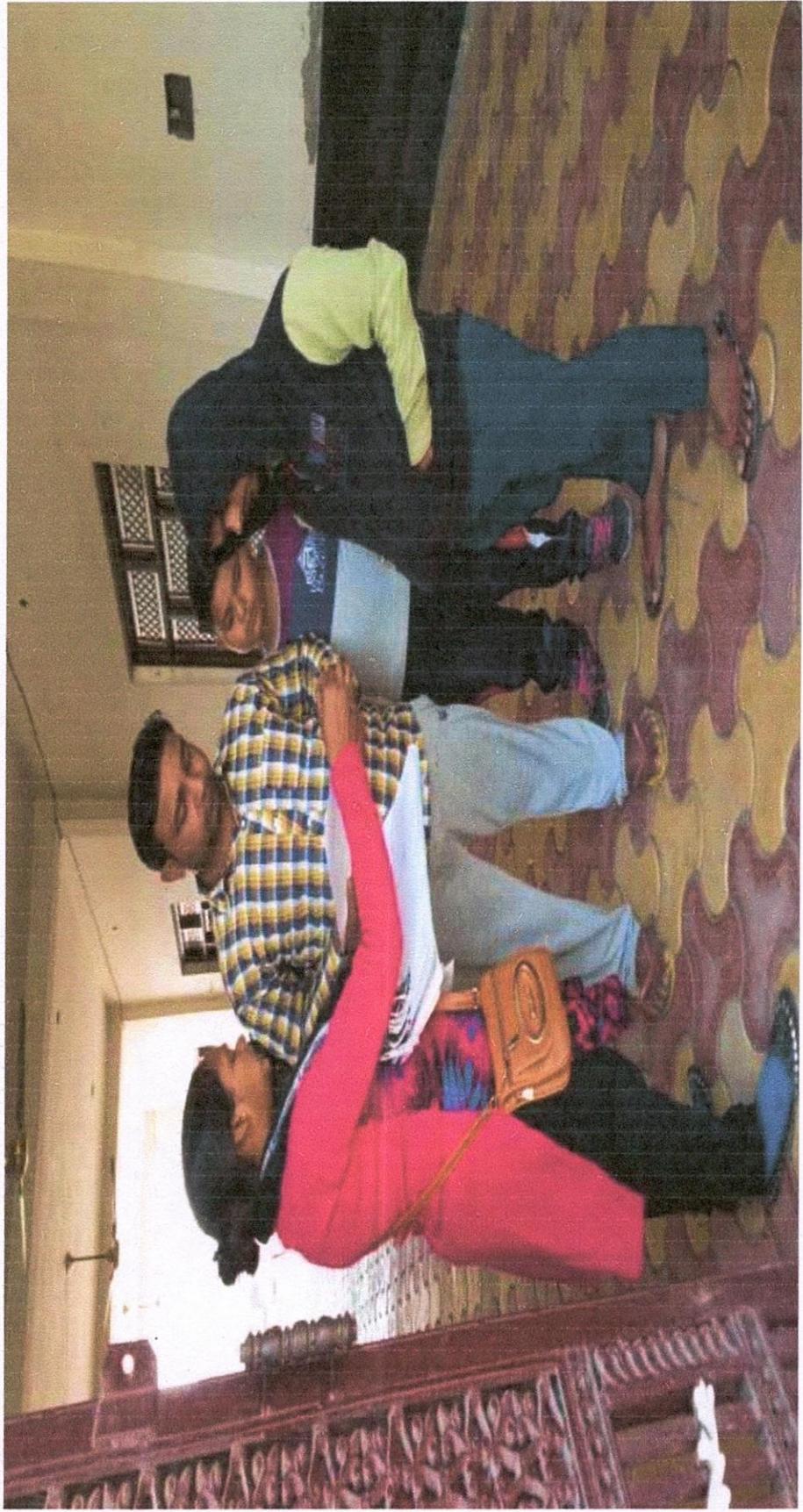
Awareness Campaign



Awareness Campaign



Awareness Campaign



Awareness Campaign



Awareness Campaign



THREE COLOUR DUSTBIN DITRIBUTION



AWERNESS CAMPAIGN IN SCHOOL



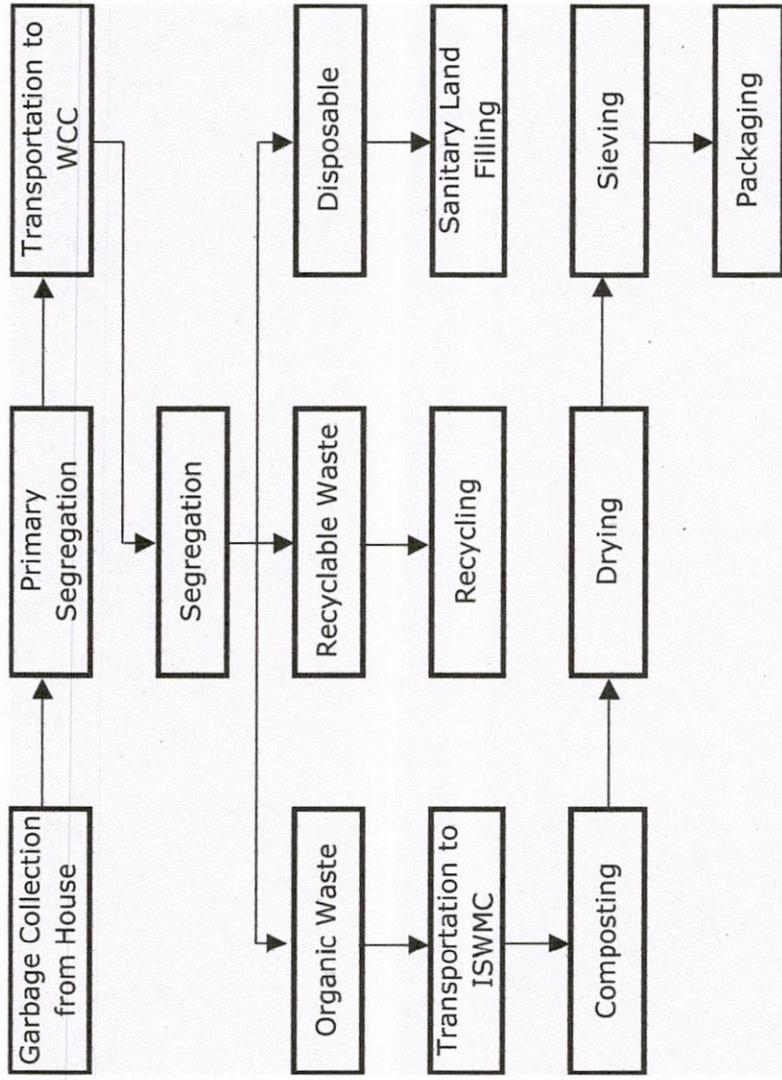
AWERNESS CAMPAIGN IN SCHOOL





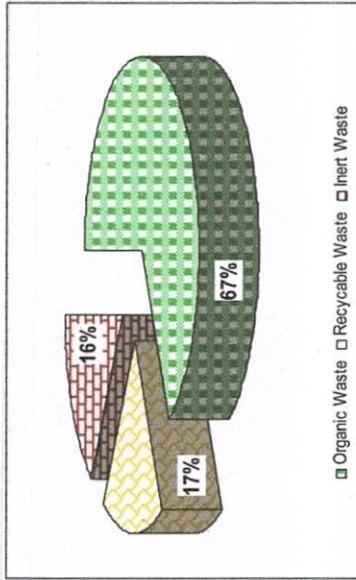
Solid Waste Management Approach

adopted :



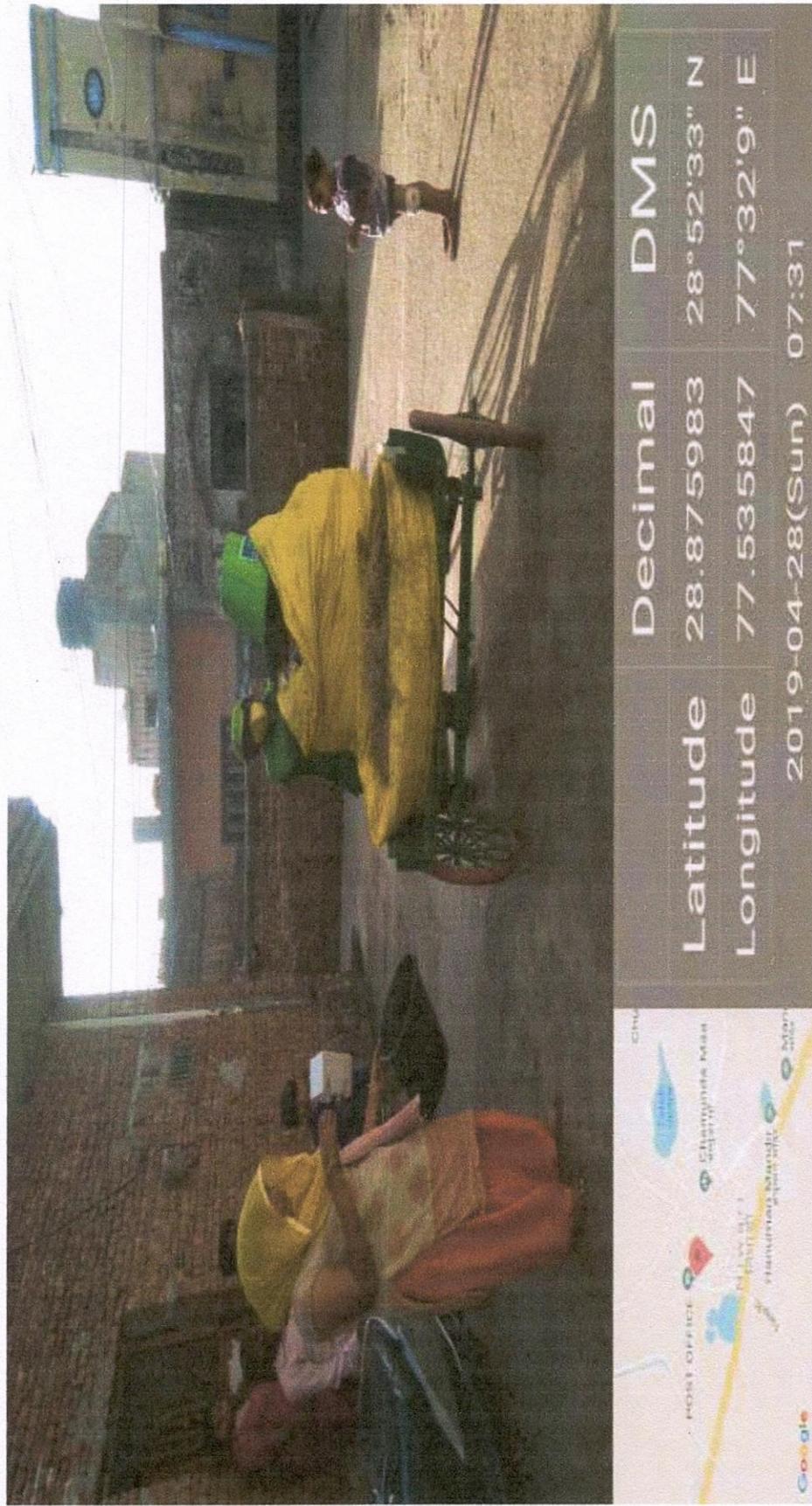
Disposal of Inert Waste

- As per the experiences of Muskan Jyoti composition of municipal solid waste is as given below –

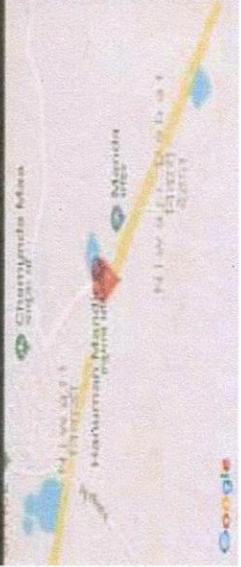
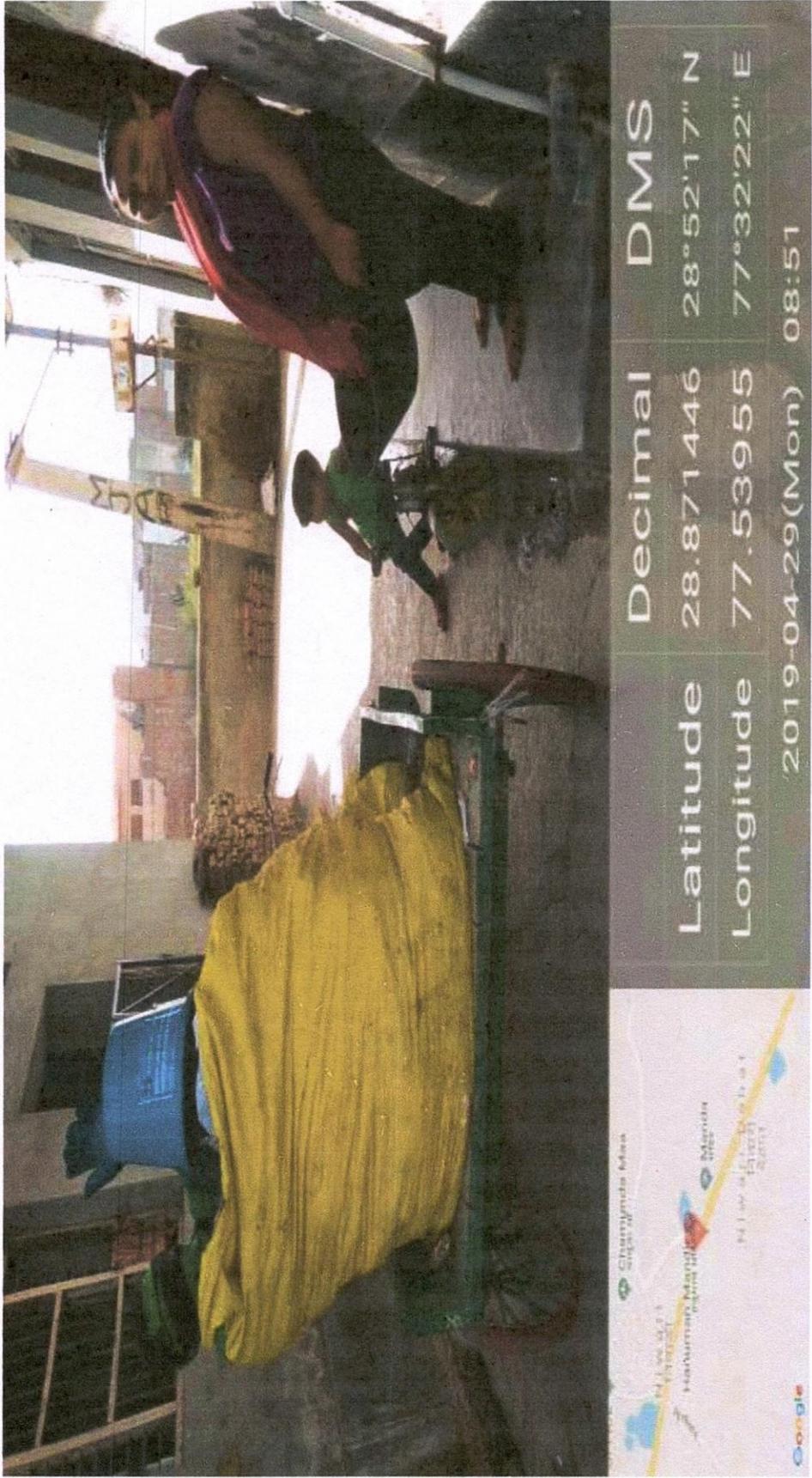


- The entire organic waste is transformed into organic manure using manual composting methods without energy and water consumption. The segregated recyclable material is used for recycling industry or recycling unit can be established as part of the integrated waste management. Our experiences are suggesting that 84 percent of the total household waste can be transform for the productive purpose and 16 percent of the inert waste can be disposed in normal land filling sites and it will not cause any harmful environmental impact. Otherwise landfill sites can be developed.

DOOR TO DOOR COLLECTION



SEGREGATION OF WASTE IN NIWARI



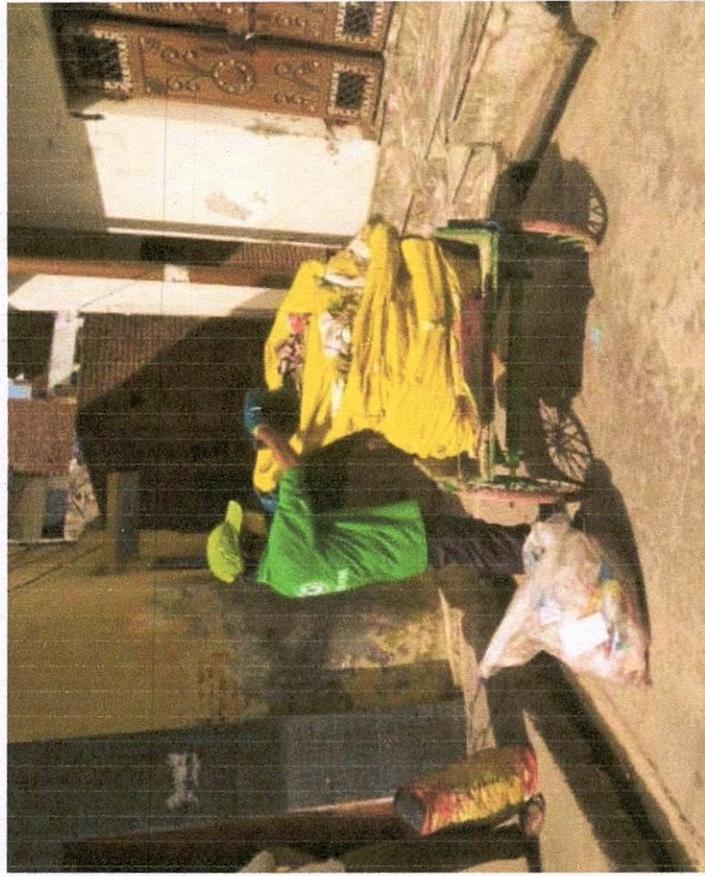
Latitude	Longitude	Decimal	DMS
28.871446	77.53955		28°52'17" N
			77°32'22" E
2019-04-29(Mon) 08:51			

DAILY SEGREGATED WASTE COLLECTED IN NIWARI



Decimal	DMS
Latitude 28.877401	28°52'38" N
Longitude 77.538117	77°32'17" E

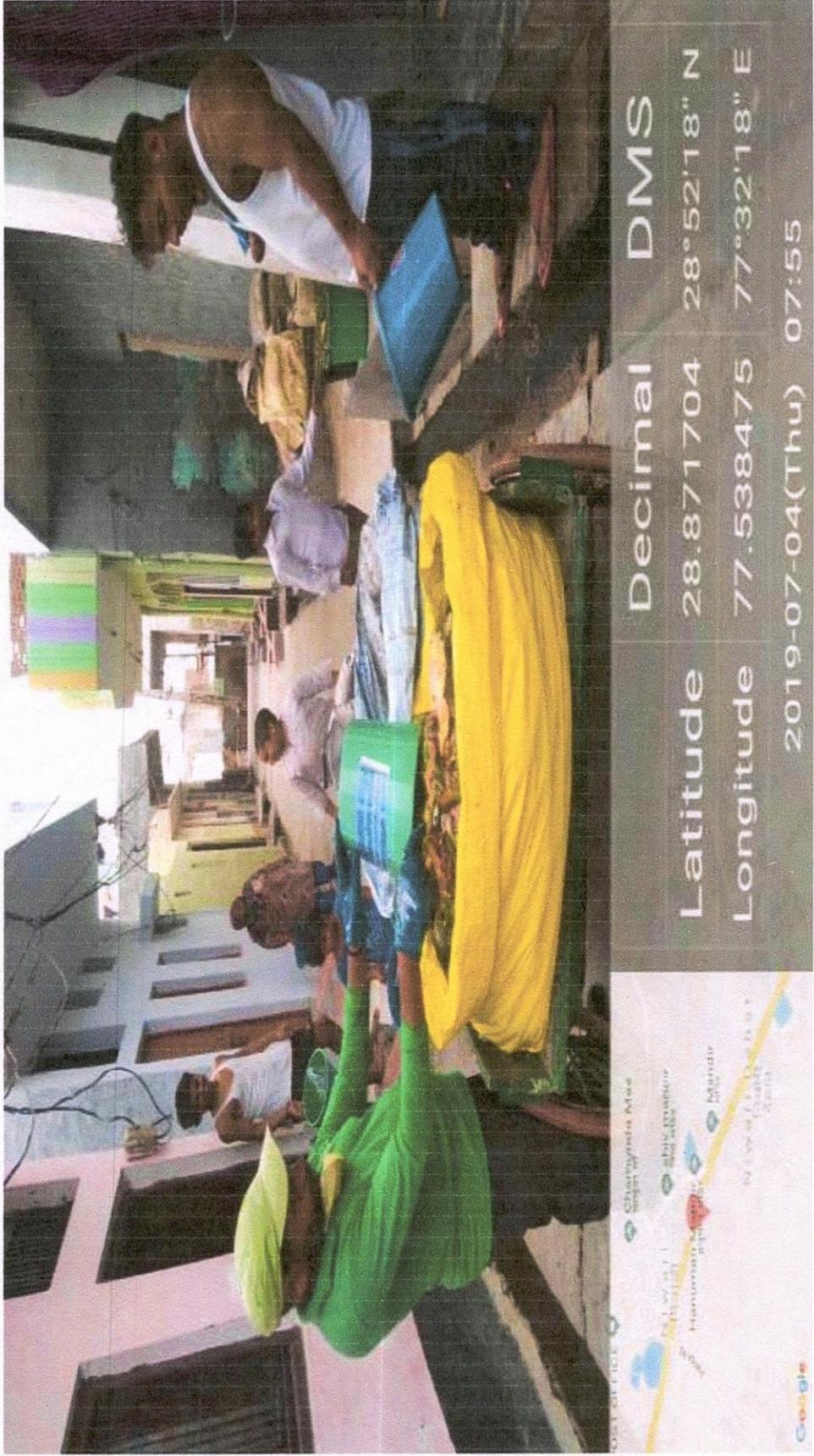
2019-04-29(Mon) 09:15



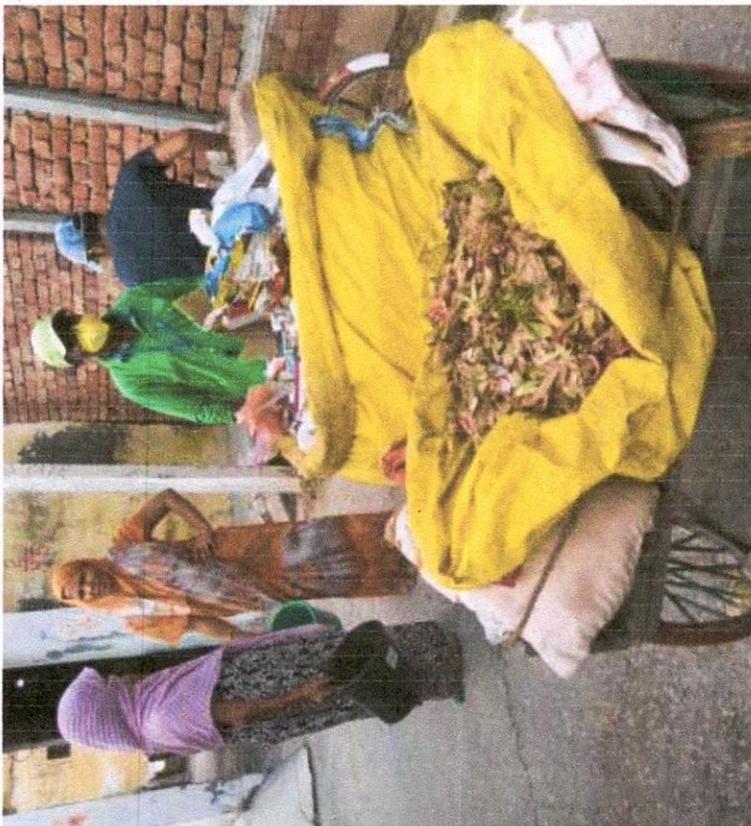
Decimal	DMS
Latitude 28.877045	28°52'37" N
Longitude 77.538775	77°32'19" E

2019-04-29(Mon) 09:23

100 % SEGREGATED WASTE COLLECTED IN NIWARI



QUALITY OF SEGREGATED WASTE COLLECTED IN NIWARI



Unnamed Road, Niwari, Uttar Pradesh 201204, India

Decimal	DMS
28.877725	28°52'39" N
77.537759	77°32'15" E

2019-09-25(Wed) 09:51



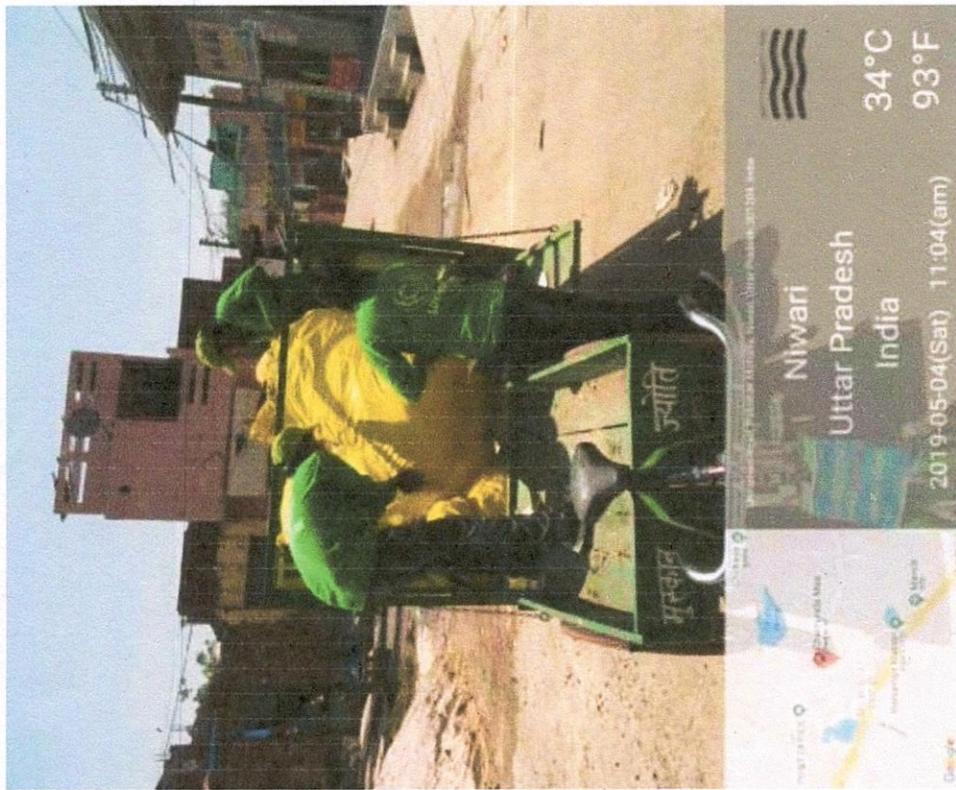
Unnamed Road, Niwari, Uttar Pradesh 201204, India

Decimal	DMS
28.877725	28°52'39" N
77.537759	77°32'15" E

2019-09-25(Wed) 09:51



TRANSPORTATION OF COLLECTED WASTE FROM ALL WARDS



VEHICLE USED FOR TRASPORATION



AWARENESS SPREAD WITH THE HELP OF VEHICLE



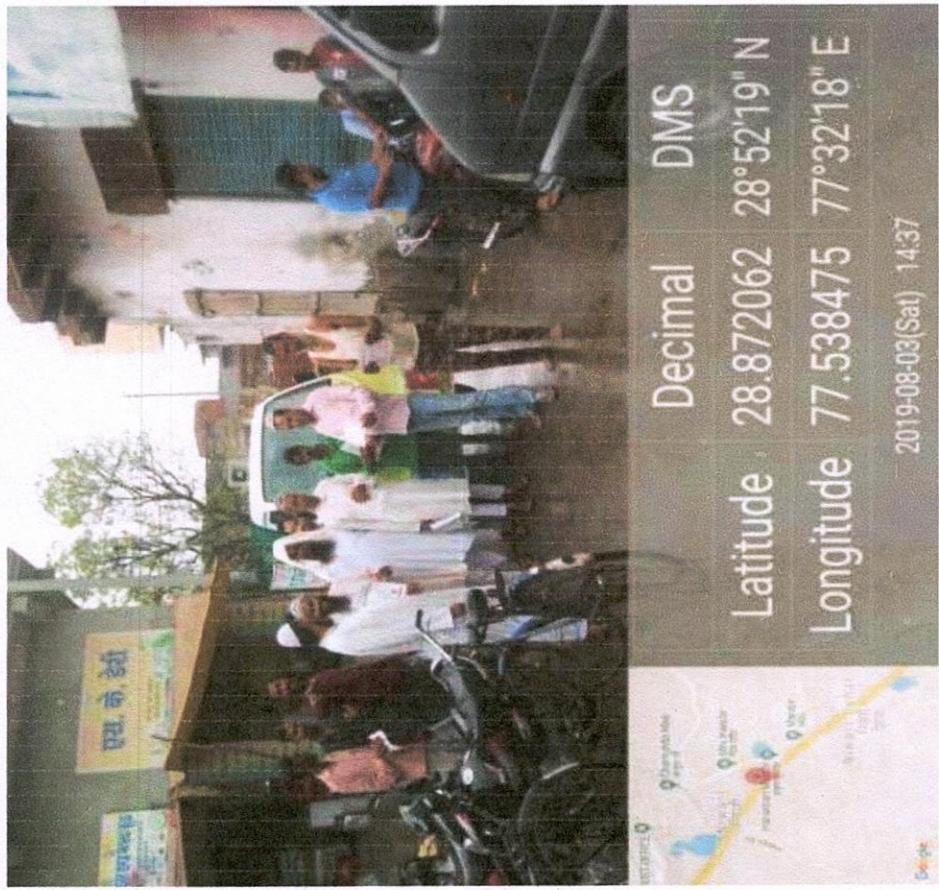
Decimal [

Latitude 28.877367 28°

Longitude 77.537759 77°

2019-08-03(Sat) 14:47

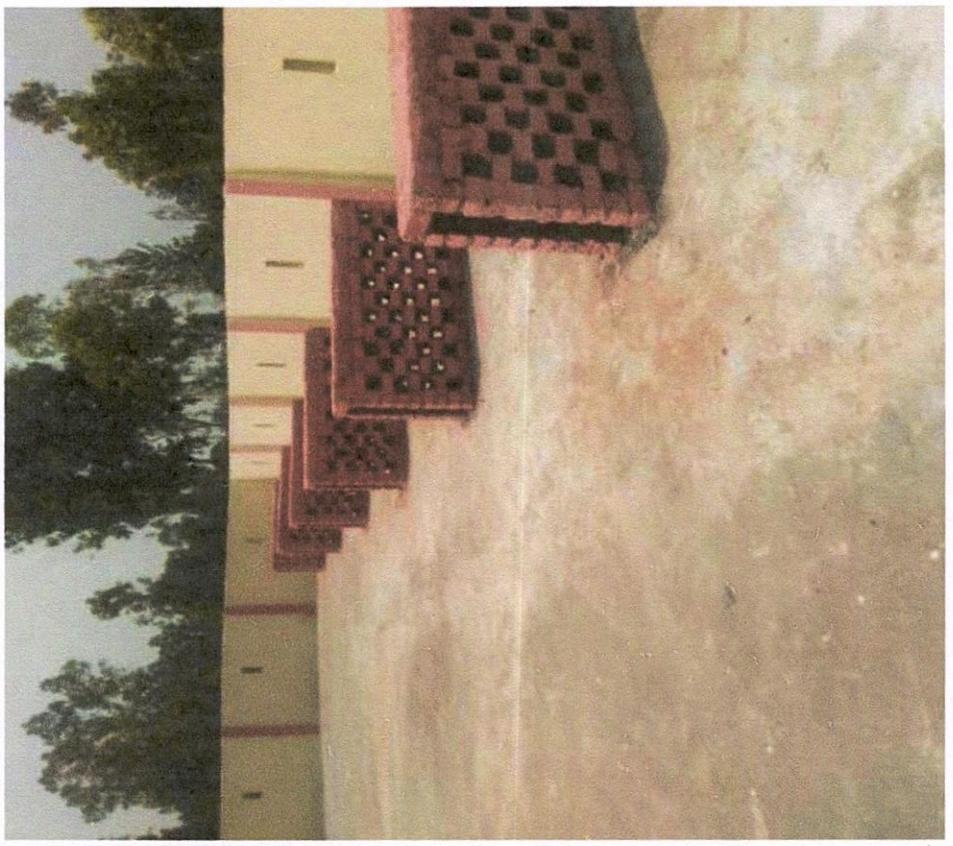
AWARENESS SPREAD WITH THE HELP OF VEHICLE



IDENTIFICATION OF LAND FOR PROCESSING CENTRE



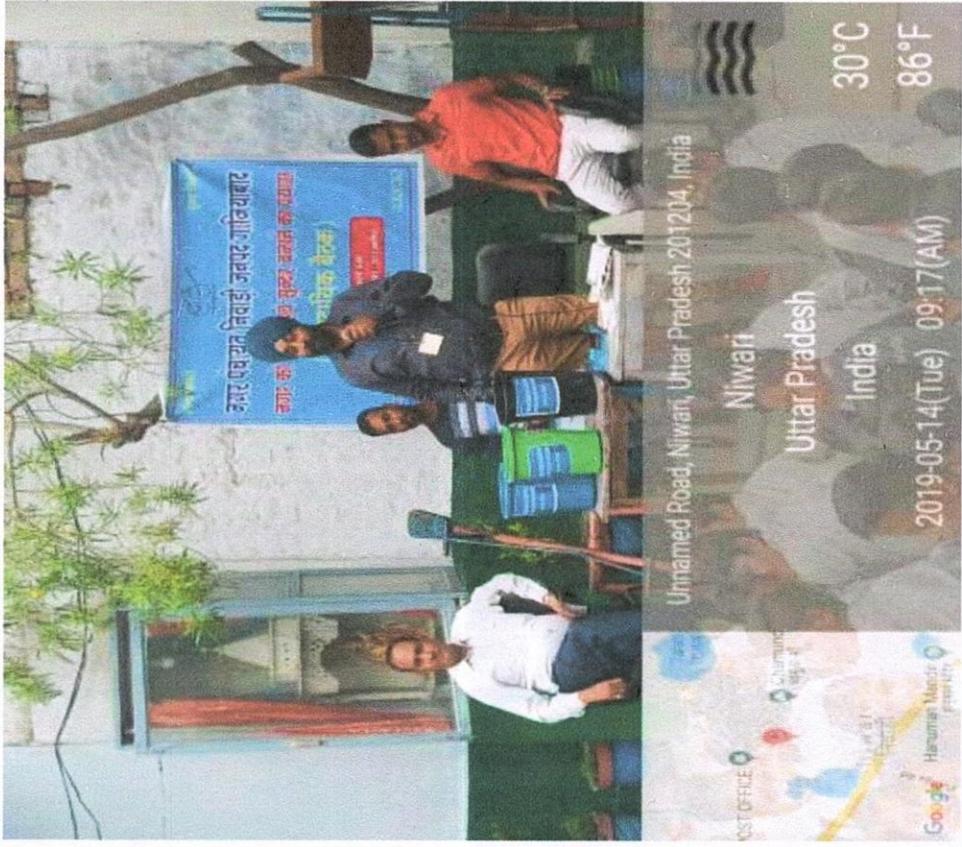
PROCESSING CENTRE READY



AEROBIC STRUCTURE FOR COMPOSTING



AWARENESS CAMPAIGN IN SCHOOL



AWARENESS CAMPAIGN IN SCHOOL



Unnamed Road, Niwari, Uttar Pradesh 201204, India

Niwari

Uttar Pradesh

India

2019-05-14(Tue) 09:19(AM)



30°C

86°F



IEC campaign



POST OFFICE
Chandernagar
Niwari
Uttar Pradesh
India
2019-05-14(Tue) 09:50(AM)
30°C
86°F

A screenshot of a mobile application showing a map of Niwari, Uttar Pradesh, India. The map includes a location pin and a compass. The text on the screen reads: "POST OFFICE Chandernagar Niwari Uttar Pradesh India 2019-05-14(Tue) 09:50(AM) 30°C 86°F".

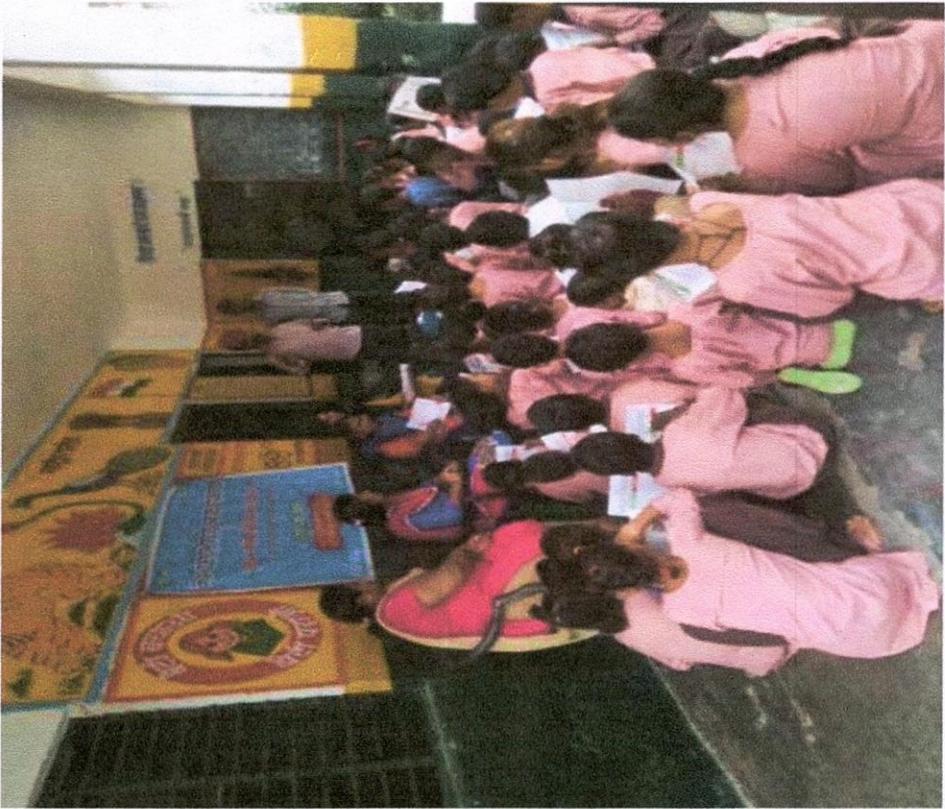
POST OFFICE
Chandernagar
Niwari
Uttar Pradesh
India
2019-05-14(Tue) 09:52(AM)
30°C
86°F

A screenshot of a mobile application showing a map of Niwari, Uttar Pradesh, India. The map includes a location pin and a compass. The text on the screen reads: "POST OFFICE Chandernagar Niwari Uttar Pradesh India 2019-05-14(Tue) 09:52(AM) 30°C 86°F".

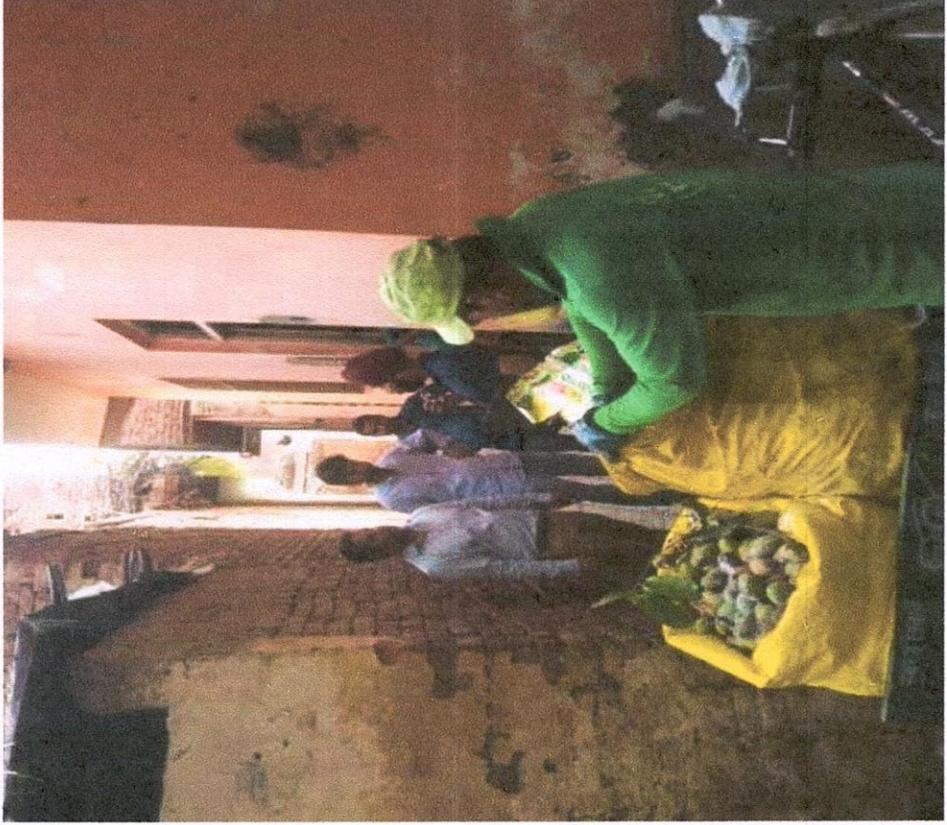
AWARENESS CAMPAIGN IN SCHOOL



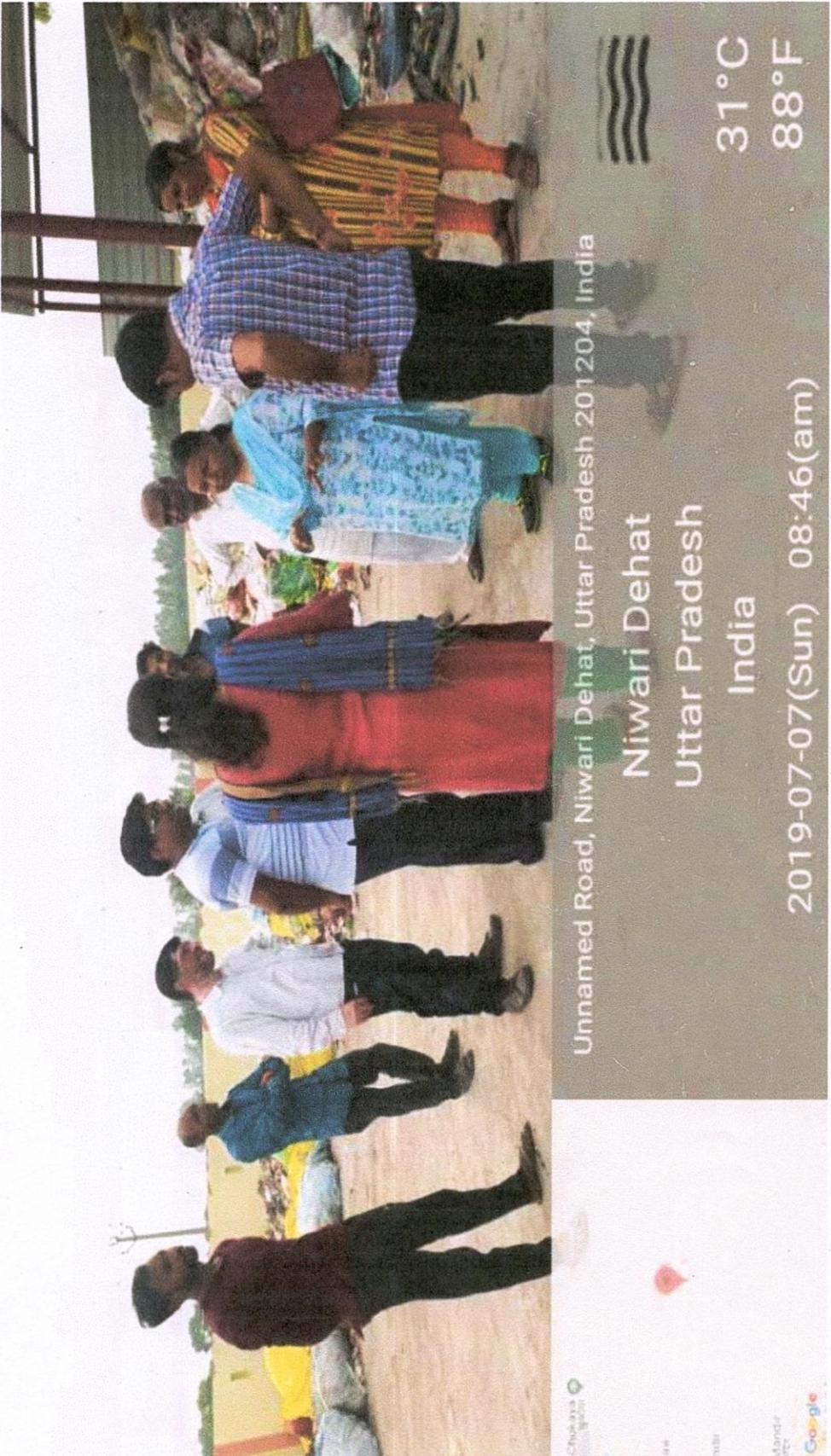
AWARENESS CAMPAIGN IN SCHOOL



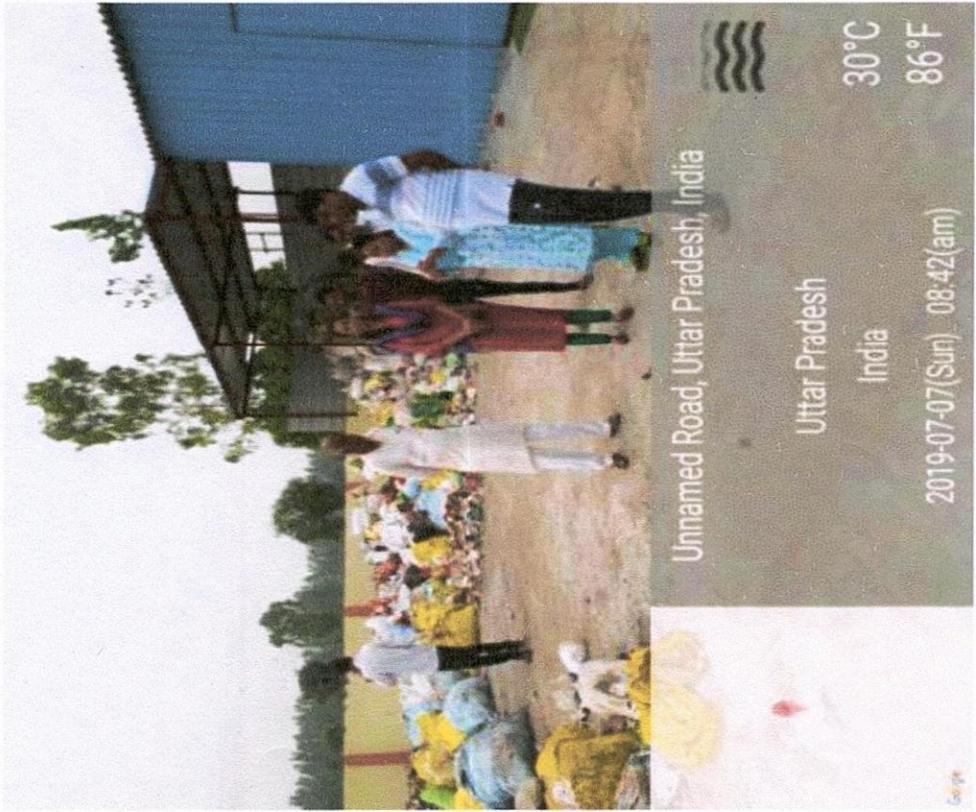
HCL FOUNDATION VISIT IN PROCESSING CENTRE NIWARI



**VISIT OF OFFICIALS IN PROCESSING CENTRE NIWARI, M.L.A
MODINAGAR AND SDM, MODINAGAR AND E.O MODINAGAR ETC**



VISIT OF OFFICIALS



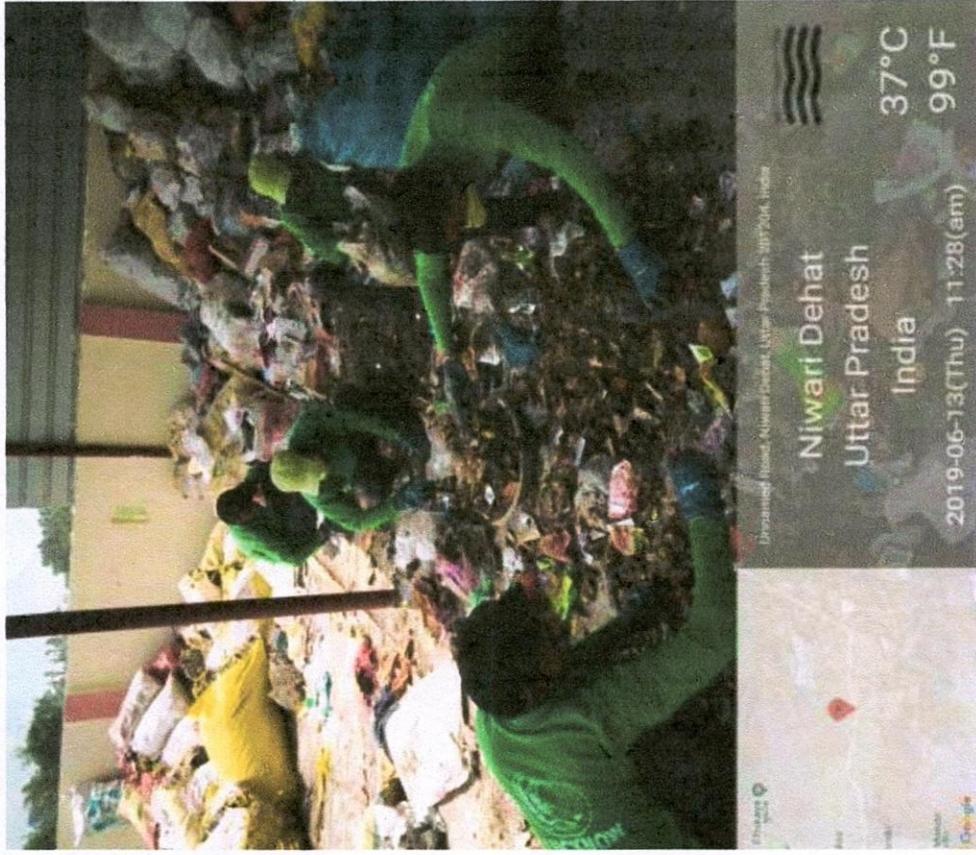
VISIT OF E.O MURADNAGAR



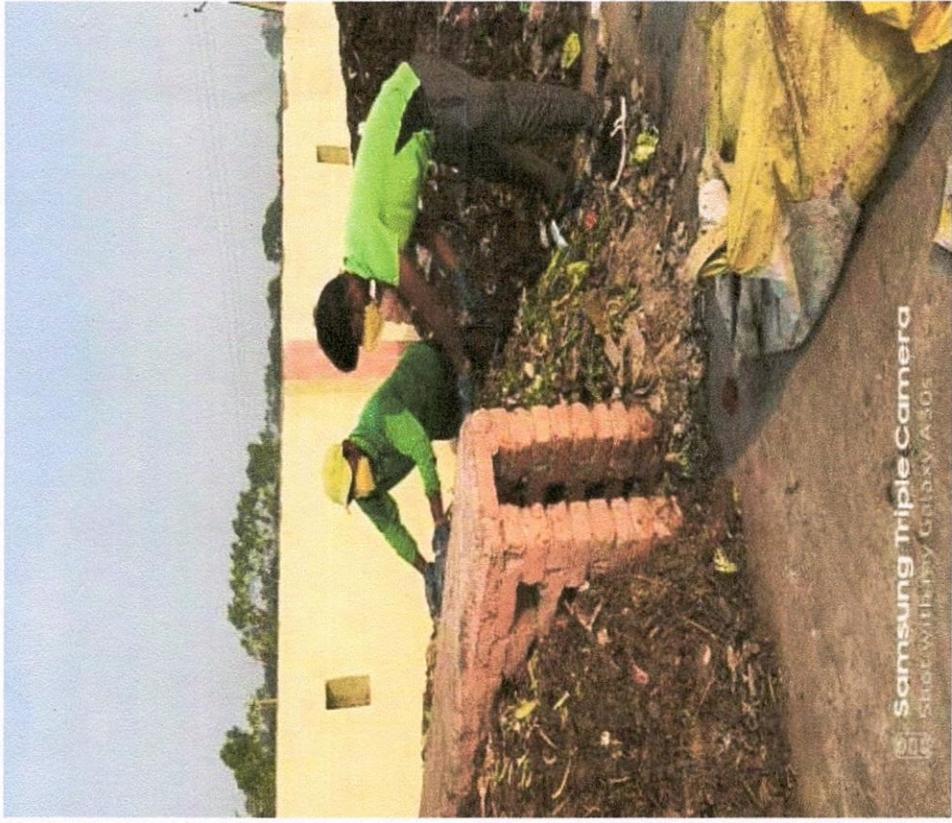
VISIT OF D.P.M NOIDA



MASTER SEGREGATION PROCESSING CENTRE



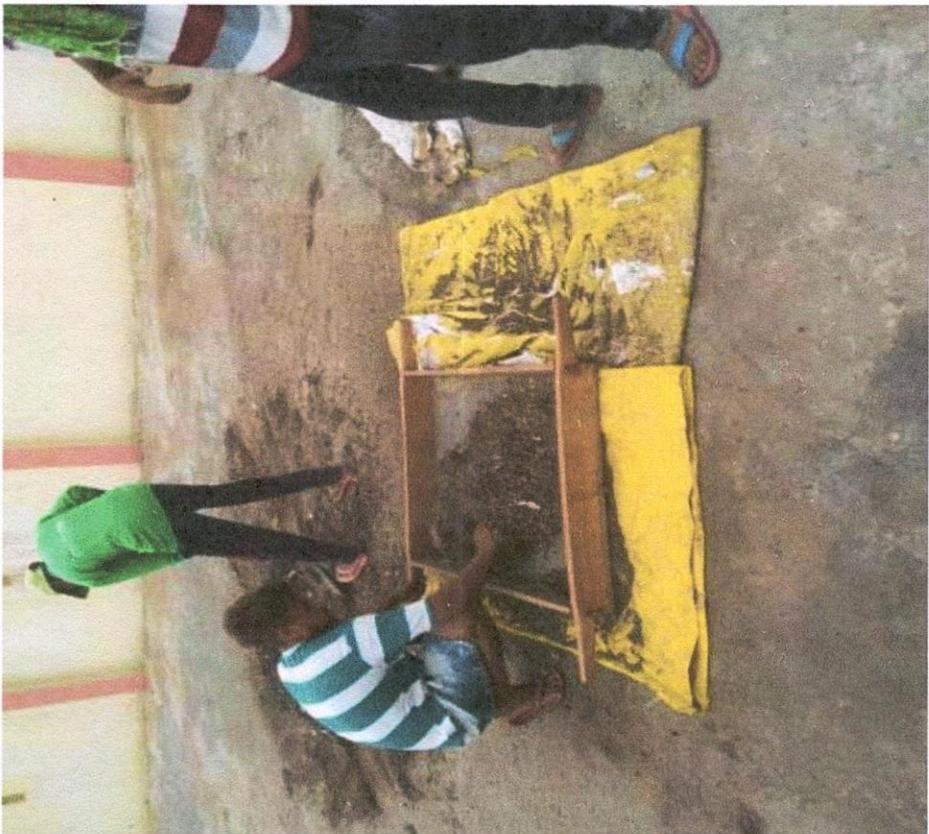
COMPOSTING PROCESS OF WET WASTE



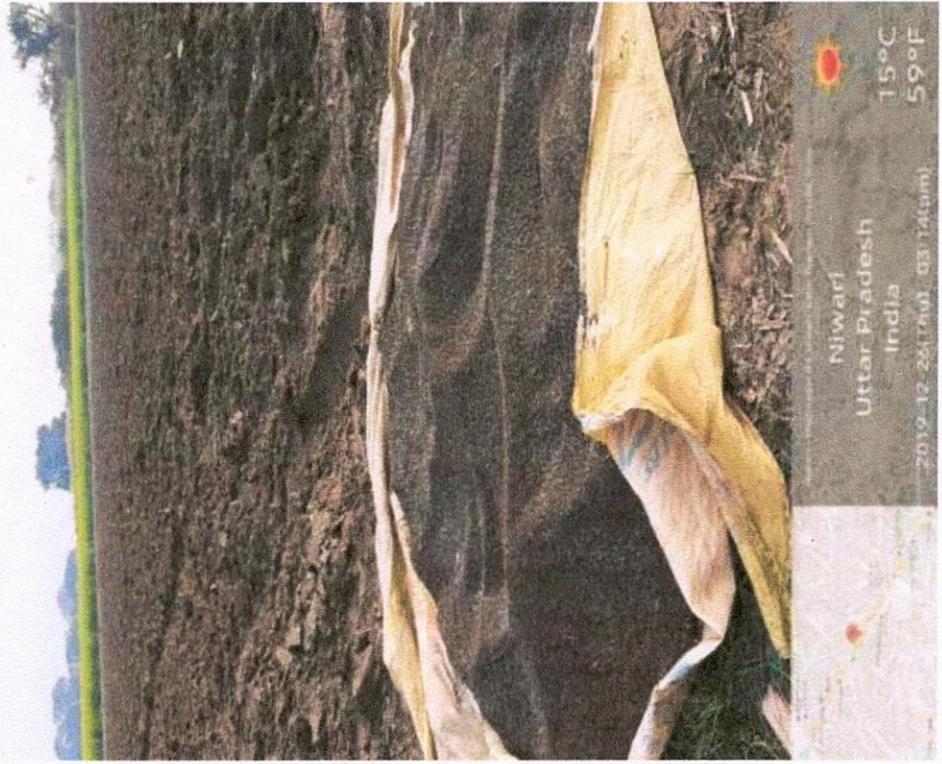
COMPOSTING PROCESS OF WET WASTE



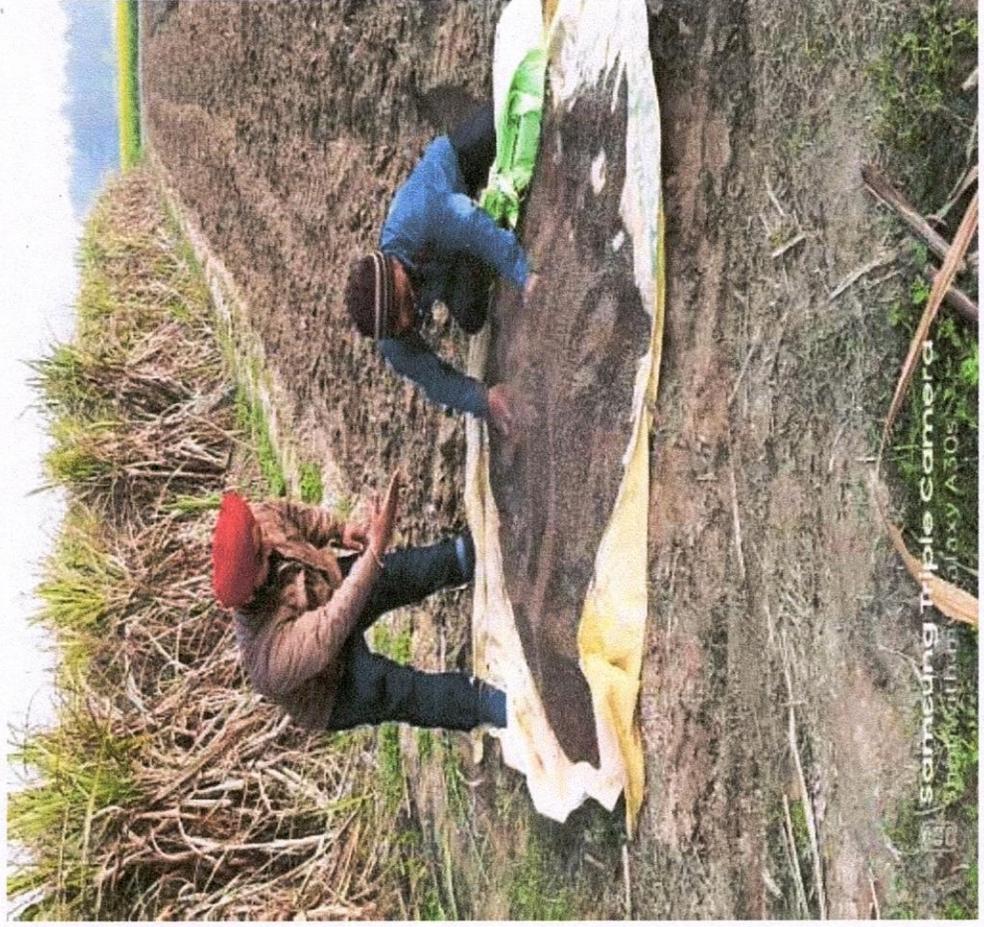
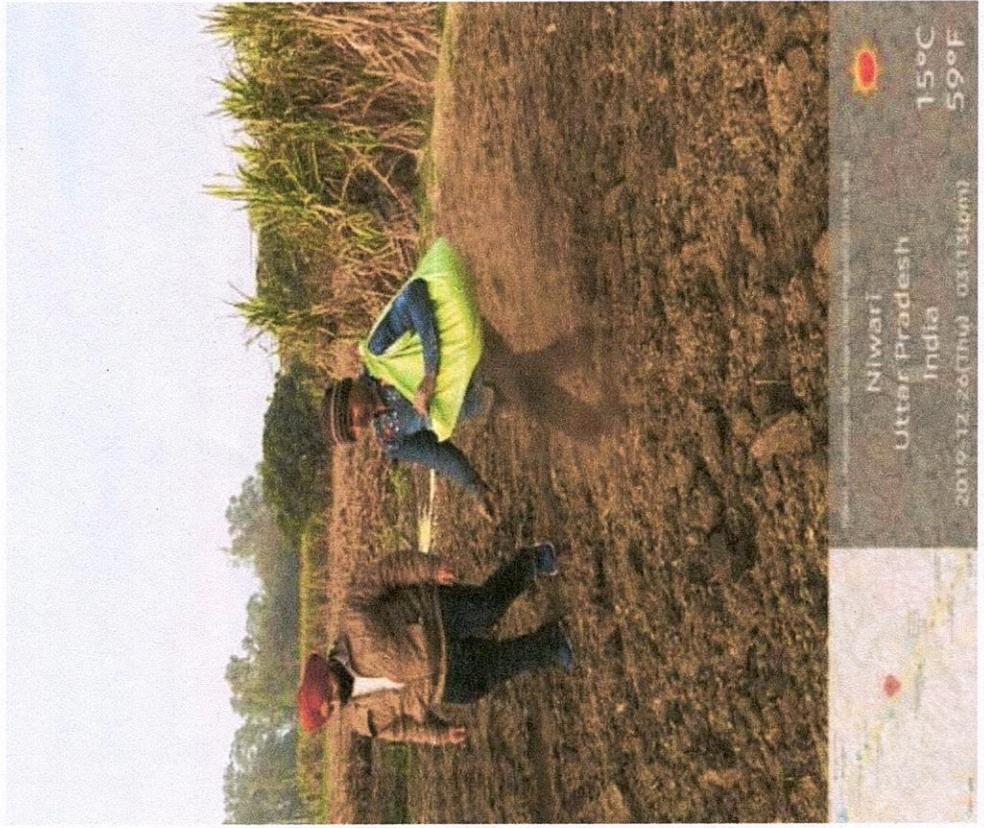
DRY FERTILIZER SEWEING PROCESS



Compost made of wet waste used by Farmers



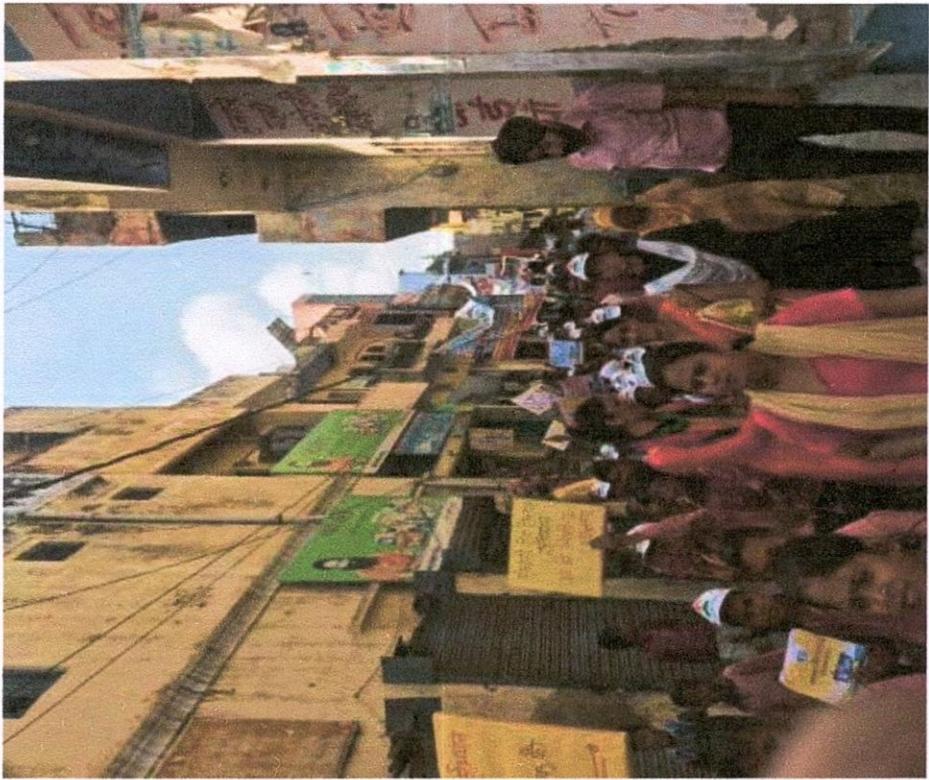
Compost made of wet waste used by Farmers



RECYCLE WASTE SENT TO RECYCLERS



AWARENESS RALLY ABOUT PLASTIC FREE INDIA IN TOWN



PRESS RELEASE

सड़क व नालियों में कूड़ा फेंका तो लगेगा जुमाना

मोदीनगर (एसएनबी)। नगर पंचायत निवाड़ी में स्वच्छता सर्वेक्षण अभियान के तहत टीम बनाकर प्रत्येक वार्ड में सफाई व्यवस्था निरीक्षण अभियान चलाया जा रहा है। अभियान के तहत लोगों को बताया जा रहा है कि कूड़े को नगर पंचायत द्वारा बनाए गए उचित स्थानों व कूड़ेदानों में ही डालें। नगर पंचायत निवाड़ी की अधिशासी अधिकारी नीति गुप्ता के नेतृत्व में यह अभियान चलाया जा रहा है। इसमें लोगों को बताया गया कि गीला व सूखा कूड़ा अलग-अलग स्थानों पर डालें और चेतावनी भी दी जा रही है कि यदि कूड़ा सड़क व नालियों में फेंका गया तो उन पर जुर्माना लगाया जाएगा और यदि पंचायत क्षेत्र में कहीं भी कूड़ा पड़ा दिखाई दे तो पंचायत कार्यालय को इसकी सूचना दें। अधिशासी अधिकारी नीति गुप्ता ने बताया कि इस कार्य में कस्बे के लोग भी बहुत सहयोग कर रहे हैं।



मोदीनगर की नगर पंचायत निवाड़ी के वार्डों में सफाई अभियान की जानकारी लेती अधिशासी अधिकारी नीति गुप्ता। फोटो : एसएनबी

पत्रिका संख्या - 1000

कार्यालय नगर पंचायत निवाड़ी

पत्रिका संख्या - 1000

दिनांक: 23.12.2019

-: अपील :-

सभी नगरवासियों से अपील की जाती है कि नगर पंचायत निवाड़ी को सीमा क्षेत्र के अंतर्गत किसी भी सामुदायिक भवन, बैंकेट हाल अथवा निज स्थान पर आयोजित किसी भी भांज कार्यक्रम में केवल स्टील अथवा कांच के बर्तनों या पतलों का उपयोग करें, किसी भी प्रकार की प्लास्टिक अथवा धर्मांकाल से बने उत्पादों का प्रयोग बिल्कुल भी ना करें, क्षेत्र में इनका उपयोग पूर्ण रूप से प्रतिबन्धित है।

अधिशासी अधिकारी
नगर पंचायत निवाड़ी

अध्यक्ष
नगर पंचायत निवाड़ी

PRESS RELEASE

पाँलीथिन का उपयोग है हानिकारक: नीति गुप्ता

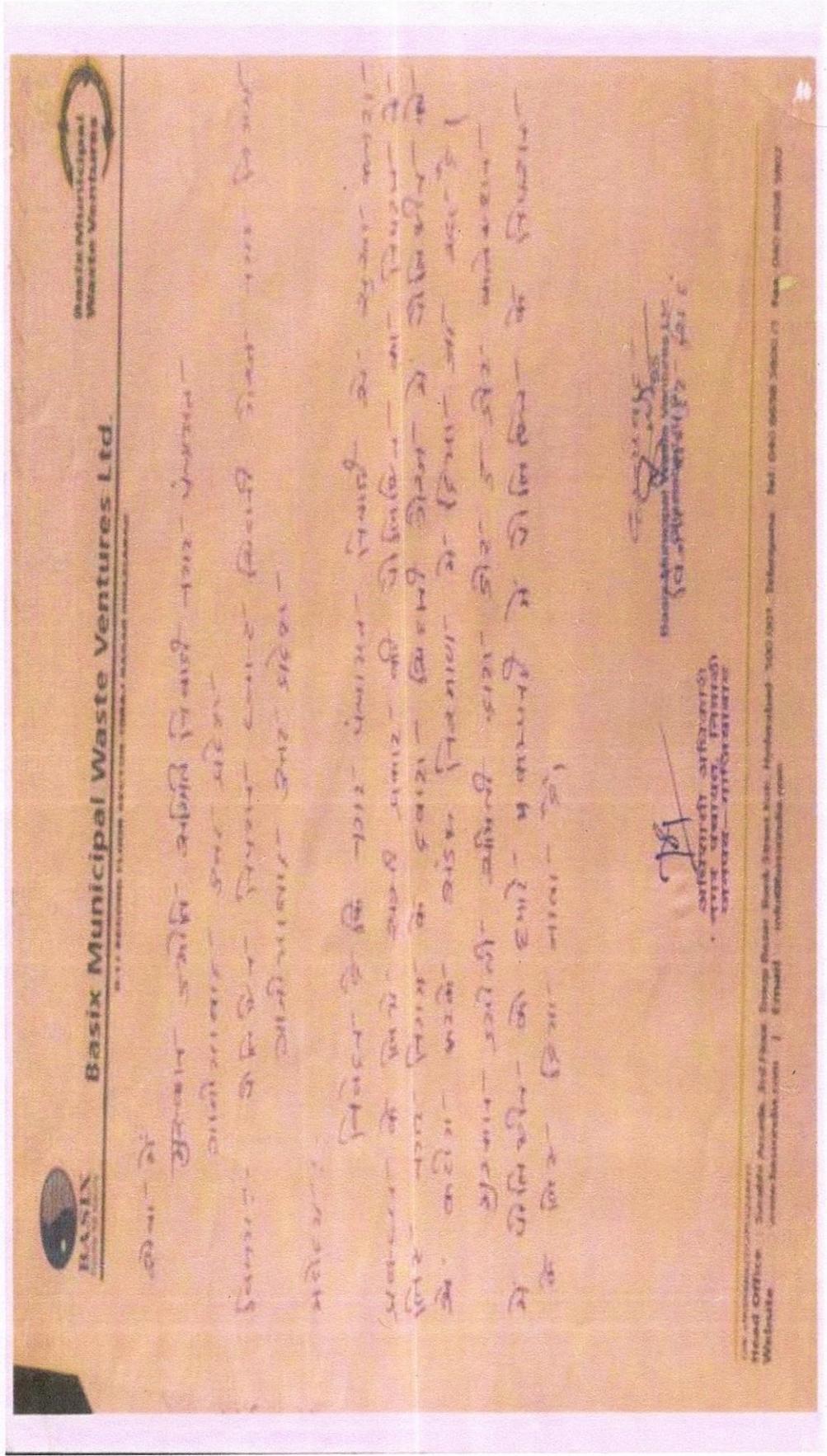
शाह टाइम्स संवाददाता मोदीनगर। पाँलीथिन का उपयोग हमारे स्वयं के जीवन के लिए भी हानिकारक है क्योंकि यह एक कभी भी नष्ट न होने वाली वस्तु है अतः एक ओर जहाँ इससे मनुष्य को नुकसान होता है वहीं पशु भी इसको भोजन समझकर खा जाते हैं व इससे उनकी मृत्यु तक हो जाती है।

निवाड़ी नगर पंचायत द्वारा क्षेत्र में पाँलीथिन मुक्ति व स्वास्थ्य के संबंध में जागरूक करने के लिए निकाली गयी रैली के दौरान ईओ नीति गुप्ता ने आमजन को यह जानकारी दी। ईओ ने सभी से पाँलीथिन को पूर्ण रूप से इस्तेमाल से बाहर करने व स्वास्थ्य की रक्षा करने की अपील भी की। निवाड़ी की चेयरपर्सन विमला देवी ने भी पाँलीथिन के खतरों के प्रति



जागरूक किया। इस अवसर पर को भी स्वास्थ्य व स्वच्छता की स्थानीय स्कूल में जाकर विद्यार्थियों जानकारी दी गई।

POLYTHIENE WASTE SEND TO BMWV LTD. GZB REC. LETTER



THANK YOU

**NAGAR PANCHAYAT NIWARI
DISTRICT- GHAZIABAD
UTTAR PRADESH**

कार्यालय-नगर पंचायत निवाड़ी, जनपद-गाजियाबाद।

पत्रांक- 187/न0प0नि0/2019-20

दिनांक:- 02/09/2019

कार्यादेश

प्रेषक,

अधिसासी अधिकारी
नगर पंचायत निवाड़ी
जनपद-गाजियाबाद।

सेवा में,

मै0 मुस्कान ज्योति समिति
लखनऊ।

विषय:- नगर पंचायत निवाड़ी में ठोस अपशिष्ट प्रबन्धन विधि 2016 लागू करने के सम्बन्ध में किये गये अनुबन्ध को लागू करने हेतु।

मा0 राष्ट्रीय हरित न्यायाधिकरण नई दिल्ली द्वारा ओ0ए0 संख्या 48/2016 विवेक त्यागी बनाम उ0प्र0 राज्य व अन्य में पारित आदेश के अनुपालन में निदेशक, स्थानीय निकाय निदेशालय के निर्देशानुसार शासनादेश संख्या 5042/नौ-5-2018-31 सा/2018 दिनांक 19/12/2018 के अनुक्रम में इस कार्यालय के कार्यादेश पत्र संख्या-232/न0प0नि0/2018-19 दिनांक:-01/03/2019 द्वारा नगर पंचायत निवाड़ी में ठोस अपशिष्ट प्रबन्धन संग्रहण, परिवहन, प्रसंस्करण और उपचार का कार्य आपके द्वारा दिये गये अनुबन्ध में दिनांक:-01/09/2019 तक उक्त कार्य करने हेतु अनुबन्ध किया गया था।

अतः अनुबन्ध में दी गयी तिथि के पश्चात दिनांक 02/09/2019 से एक वर्ष की अवधि तक के लिये उक्त कार्य को निरन्तर जारी रखे तथा अनुबन्ध एवं शासन के आदेशों के अन्तर्गत निर्गत शर्तों एवं प्रतिबन्धों के अन्तर्गत उक्त कार्य को निरन्तर जारी रखे। जिससे उक्त कार्य हेतु आपको भुगतान की कार्यवाही की जा सकें।

Received
Singh
2/9/2019

o/c

अधिसासी अधिकारी
नगर पंचायत निवाड़ी

निम्नलिखित को प्रतिलिपि सादर सूचनार्थ प्रेषित-

- 1- निदेशक, स्थानीय निकाय निदेशालय, लखनऊ।
- 2- मिशन निदेशक, स्वच्छ भारत मिशन, लखनऊ।
- 3- जिलाधिकारी महोदय, गाजियाबाद।

o/c

अधिसासी अधिकारी
नगर पंचायत निवाड़ी

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 48/2016

Vivek Tyagi

Applicant(s)

Versus

State of U.P. & Ors.

Respondent(s)

Date of hearing: 20.01.2020

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER

For Applicant(s): Mr. Dipesh Choudhary, Advocate

For Respondent (s): Mr. Daleep Dhyani, Advocate for UPPCB
Ms. Deep Shikha Bharati, Advocate for State of
UP (Irrigation Department)
Ms. Priyanka Suami, Advocate for State of UP
Mr. Sanjeev Kumar, Advocate for E.O. Niwari

ORDER

Learned Counsel for the parties have fairly stated that they will like to check up the factual position themselves by personal visit on 25.01.2020 at 11:00 A.M. We request the Central Pollution Control Board to depute its representative to be present on 25.01.2020 at 11:00 AM at the office of Executive Officer of Niwari Municipality so that factual position may be ascertained. The concerned Regional Officer of Uttar Pradesh Pollution Control Board (UPPCB) from the Ghaziabad may also remain present there.

A copy of this order be sent to CPCB and the UPPCB by e-mail for compliance.

List again on 05.02.2020.

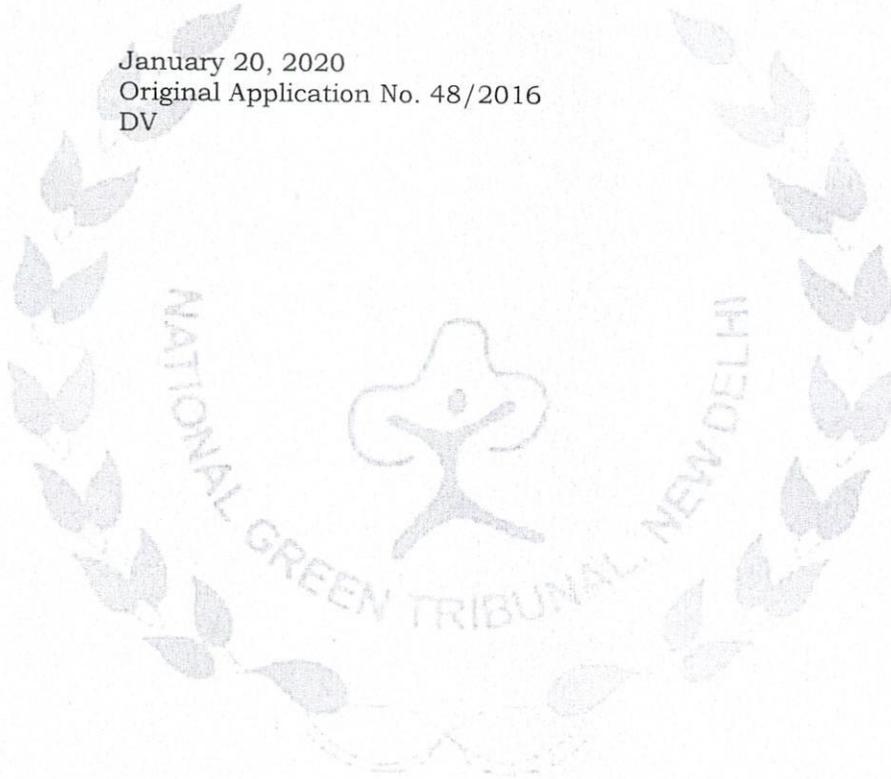
Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 20, 2020
Original Application No. 48/2016
DV



-98-
2